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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. NO.633 OF 2024

IN THE MATTER OF:

In RE: News Item titled "The curious case of Delhi's disappearing water bodies" appearing in the Hindu dated 25.04.2024.

NDOH: 21.05.2025

I N D E X

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RESPONDENT No.7/DDA

THROUGH

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Enrol.No.D/1154/2008

Place: New Delhi

Date: 19.05.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO. 633 OF 2024

IN THE MATTER OF:

In RE: News Item titled "The curious case of Delhi's disappearing water bodies" appearing in the Hindu dated 25.04.2024.

STATUS REPORTON BEHALF OF RESPONDENT NO.
7/DELHI DEVELOPMENT AUTHORITY, IN TERMS OF
THE ORDER DATED 14.02.2025.

I, KOMAR RAHUL DEV SANTAYAN, S/o ASHOK KUMAR, aged about 38 years, presently posted as Superintending Engineer DDA, having my office at Mangla Puri, New Delhi do hereby solemnly affirm and declare as under:

1. The Deponent is well conversant with the facts and circumstances of the case, as per the records maintained by the Department and as such competent to swear and depose the present affidavit. The present affidavit is being filed in terms of the Order dated 07.01.2025 passed by this Hon'ble Tribunal in the captioned matter.
2. By the Affidavit dated 12.02.2025 filed in the above Application, the answering Respondent had placed on record the status of the water bodies in different zones. The present Affidavit is being filed to supplement the submissions made under the said



Affidavit dated 12.02.2025.

3. A tabulated chart providing the detailed reasons with respect to the 247 water bodies found *non-feasible* for restoration of the water bodies, is annexed hereto as **Annexure-1**.
4. Furthermore, the zone-wise report containing the status of 174 water bodies which stand developed is annexed hereto as **Annexure-2'**.
5. It is further submitted that the verification of the Total Station Survey (TSS) carried out by the Land Management Department of DDA, for the lands/areas of which handover has been taken by the DDA is pending confirmation. The verification of the TSS is completed only upon confirmation from the Revenue Department of the GNCTD.
6. Without the verification of the TSS, the further process of demarcation, identification and removal of encroachments cannot be undertaken by the land owning authority.
7. It is also relevant to mention here that after dissolution of the Gram Sabha, all land and assets vested in Gram Sabha stood vested in the Central Govt. under Section 150 (3) of Delhi Land Reforms Act, 1954. The said Gram Sabha Land so vested with the Central Govt. was further placed at the disposal of DDA under section 22(i) of DD Act 1957. **418 water bodies** fall within the said urbanized villages,



which were handed over to the Answering Respondent in the years 2020 and 2021 on 'as is where is' basis, by the Revenue Department of GNCTD.

- 8. The Deponent once again states and submits that it is scrupulously attempting to follow all the directions passed by this Hon'ble Tribunal and is taking necessary action for rejuvenation of the water bodies falling under its purview.
- 9. The Answering Respondent/DDA has the utmost respect for this Hon'ble Tribunal and it stands bound by the orders of this Hon'ble Tribunal and shall continue to abide by all the orders of this Hon'ble Tribunal.
- 10. The above information, documents and present Affidavit are submitted accordingly.


 DEPONENT

अधीक्षण अभियन्ता (यो. मुख्या.) द्वारका, दि.वि.प्रा.
 Superintending Engineer SE(P&HQ)Dwarka, DDA

VERIFICATION:

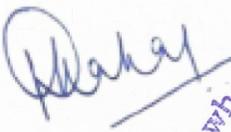
Verified at New Delhi on this 19 day of May, 2025 that the contents of the above Affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.


 DEPONENT

अधीक्षण अभियन्ता (यो. मुख्या.) द्वारका, दि.वि.प्रा.
 Superintending Engineer SE(P&HQ)Dwarka, DDA

CERTIFIED THAT THE DEPONENT
 Shri/Smt/Km..... Krishna Lal Bhatia
 W/o, W/o, D/o..... Adresh Kumar
 D/o..... D.P.A. Dwarka, New Delhi
 Identified by Shri/Smt..... Paresh Lal Bhatia
 has solemnly affirmed before me at
 New Delhi on..... 19 MAY 2025 32
 that the contents of the affidavit which have
 been read & explained to him are true and
 correct to his knowledge.


 Oath Commissioner
 New Delhi


 I identify the deponent who
 has signed in my presence



South Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat- long of the Water body)	District(s) in which the water body located	Village	Khasra No./Area (Bigha-Biswa)	Whether Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram Sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for non feasibility of water body)
1	453	Aya nagar	28° 28' 30.661" N 77° 8' 0.480" E	South	Aya nagar	(c)1761/13 (0-8)W	Yes	no	Pending	Heavily Built up Area unauthorised colony. Regularised as per list of 1731 colonies notified by the GNCTD.
2	454	Adhchini F/66	28° 32' 24.470" N 77° 11' 29.054" E	South	Adhchini	(a)3/2(5-0) part of area (23-12)	No	no	N/A	Geo coordinates falls in NCRT Campus
3	459	Begum pur F/66	28° 31' 58.626" N 77° 12' 15.253" E	South	Begum pur		No	no	N/A	No waterbody exists. Built up Sh. Aurobindo college malviya nagar
4	463	Chattar pur	28° 30' 22.722" N 77° 10' 52.692" E	South	Chattar pur	(a) 60(78-1) New water body	Yes	Yes	Pending	At present Temple is exist. According to BDO South said khasra No. is allotted to temple.
5	474	Devli	28° 30' 3.625" N 77° 13' 50.726" E	South	Devli	(e)205(0-6)	yes	Yes	Pending	Shiv mandir Temple is exist.

6	483	Gadai pur	28° 28' 40.880" N 77° 8' 45.363" E	South	Gadai pur	(b) 359 (30-13)	yes	no	Pending	on site , pakka guest house in the form of Gurudwara ,dairy & remaning land is used for agreeculture purpose.
7	488	Hauz rani F/74	28°31'28.33 "N 77°12'36.63 "E	South	Hauz rani		No	no	N/A	According to geo cordinates, lands falls under the ground of DDA saket sports complex.
8	496	Kalu Sarai F/66	28° 32' 39.529" N 77° 11' 55.423" E	South	Kalu Sarai		No	no	N/A	Co-ordinates falls in the campus of IIT Delhi.
9	497	Katwaria sarai F/75	28° 32' 28.121" N 77° 11' 11.575" E	South	Katwaria sarai	(b)151(1-4)	No	no	N/A	Yellow color private building is constructed at mentioned cordinates. Building situated at Munirka Gaon.
10	499	Khanpur	28° 30' 36.934" N 77° 13' 42.664" E	South	Khanpur	384(7-7)	No	no	N/A	on site Area is builtup. Also physical possesion of said khasra no. is not transferred to DDA by LAC/L&B deptt.
11	500	Kharera Village	28°33'7.84" N 77°12'19.48 "E	South	Kharera	(a) 262(0-5)	No	no	N/A	As per the cordinates, it is a private property located at sh. Aurobindo marg having board placed on the outer wall named as "Anand"
12	508	Lado Sarai	28°31'46.7" N 77°11'23.9" E	South	Lado Sarai	(c) 37 (1-17)	No	no	N/A	within the Boundary of TB hospital.

13	509	Lado Sarai	28°31'24.1" N 77°11'42.2" E	South	Lado Sarai	(d) 208 (0-8)	No	no	N/A	Said khara no. falls under unauthorise colony Built up Area of village lado sarai
14	510	Lado Sarai	28°31.440'N 77°11.635'E	South	Lado Sarai	(e) 206 (4-11)	No	no	N/A	On site, some part of khasra no. is Built up UC colony & remaning is in the form of park.
15	513	Maidan Grahi	28° 29' 3.197" N 77° 12' 7.578" E	South	Maidan Grahi	(c)778/330 (0-9)	yes	no	Pending	SAARC university land.
16	535	Mehrauli (kishangarh)	28°31'15.78 "N 77° 9'44.25"E	South	Mehrauli (kishangarh)	(d) 1797 (6-10), Yogmaya Mandir	No	no	N/A	DAV public school exist.
17	548	Saidulajab	28° 31' 2.847" N 77° 12' 8.709" E	South	Saidulajab	(a)200/2(1-13)	yes	Yes	Pending	Heavily Built up Area unauthorised colony. Eligible for regularisation as per list of 1731 colonies notified by the GNCTD.
18	556	Tut Sarai	28° 32' 4.648" N 77° 12' 45.808" E	South	Tut Sarai		No	No	N/A	co-ordinated falls in Govt. Boys senior secondary school malviya Nagar.
19	557	Sheikh Sarai F/66	28° 32' 36.175" N 77° 13' 3.520" E	South	Sheikh Sarai	122 (3-9).	No	No	N/A	Said khasra No. is comes under Panchsheel CHBS Residential scheme.
20	558	Sheikh Sarai F/67	28° 32' 15.114" N 77° 13' 1.414" E	South	Sheikh Sarai	167 (2-12)	No	No	N/A	Govt. land (belong to MOR)

21	562	Sultanpur	28° 29' 41.502" N 77° 9' 53.018" E	South	Sultanpur	321 min(8-6), 322 min(0-18), 323(5-11), 324(2-14), 325(4-10) total area(21-19)	N/A	N/A	N/A	fully built up 2 Govt. school exist at site 1. savodaya kanya vidyalaya 2 Govt boys senior secondary school
22	563	Sultanpur	28° 29' 42.041" N 77° 9' 41.910" E	South	Sultanpur	402(0-3)	N/A	N/A	N/A	Heavily Built up Area unauthorised colony. Eligible for regularisation as per list of 1731 colonies notified by the GNCTD.
23	564	Sultanpur	28° 29' 24.742" N 77° 9' 41.885" E	South	Sultanpur	595(0-11)	N/A	N/A	N/A	No water body exist Built up structure exist.
24	565	Tigri	28° 30' 43.874" N 77° 14' 26.553" E	South	Tigri	(a)191(5-8)	N/A	N/A	N/A	Transferred to BSF traning school on 04.07.1970
25	577	Zamrudpur F/66	28°33'21.23 "N 77°14'9.96" E	South	Zamrudpur	(a)32(11-7) (b)192 (4-0)	N/A	N/A	N/A	There exists a private school Building Namely KR Mangalam Global school. No water body exist at site.
26	609	Raipur khurd	28° 33' 32.405" N 77° 13' 34.000" E	South East	Raipur khurd	38 (60-16)	N/A	N/A	N/A	As per cordinates, the Location is CPWD staff quarters. No waterbody Found.
27	612	Tughlakaba d F/74	28° 30' 9.435" N 77° 15' 11.987" E	South East	Tughlakabad	(a)1520(3-0)	N/A	N/A	N/A	No water body exist Built up structure exist adjacent to VP camp..
28	614	Tughlakaba d F/78	28° 29' 38.341" N 77° 14' 51.203" E	South East	Tughlakabad	(e) 1586(0-11)	N/A	N/A	N/A	No water body exist Built up structure exist.
29	979	Mahipalpur F/91	28° 33' 16.260" N 77° 8' 0.041" E	New Delhi	Mahipalpur	(c) 1085(4- 16)& 1074(4- 16)	N/A	N/A	N/A	Land occupied by Bureau of Police Reasearch & development.

30	980	Mahipalpur F/92	28° 32' 50.334" N 77° 8' 42.625" E	New Delhi	Mahipalpur	(d) 1124/1, 1127, 1283, 1282, 1273, 1274 & 1287	N/A	N/A	N/A	Falls inside the Boundary of Defence. (Land under Defence deptt.)
31	981	Mahipalpur F/93	28° 33' 14.440" N 77° 8' 2.403" E	New Delhi	Mahipalpur	K.No. 1075	N/A	N/A	N/A	Land occupied by Bureau of Police Reasearch & development. (Allotted by DDA.)
32	982	Nangal Dewat	28° 33' 8.328" N 77° 5' 21.670" E	New Delhi	Nangal Dewat	1196(23-14)	N/A	N/A	N/A	Land pertains to Airport Authority of India.
33	983	Nangal Dewat	28° 33' 9.006" N 77° 6' 6.444" E	New Delhi	Nangal Dewat	1279(28-16)	N/A	N/A	N/A	Land pertains to Airport Authority of India.
34	992	Rajokari	28° 30' 55.078" N 77° 7' 4.157" E	New Delhi	Rajokari	(g)1164 (19-4)	N/A	N/A	N/A	No waterbody exists. Built up harijan basti exist at land. Only 17 Bigha Area is taken over by DDA from BDO Najafgarh as Gram sabha Land on 29.01.2021 "as in where basis"
35	999	Rang Puri	28° 32' 0.825" N 77° 7' 37.767" E	New Delhi	Rang Puri	(c)1467(4-16),1491(4-16), total area(9-12)	N/A	N/A	N/A	Water Body exists within the boundary wall of Forest Deptt.
36	1000	Rang Puri	28° 31' 47.893" N 77° 7' 57.935" E	New Delhi	Rang Puri	(d)1800(4-16), 1801(4-16), 1819(4-16), 1820(4-16), 1821(4-16), total area(28-16)	N/A	N/A	N/A	Water Body exists in dry condition within the boundary wall of Forest Deptt.

37	1001	Rang Puri	28°32.060" N 77°08.763" E	New Delhi	Rang Puri	(e)1705(3-05)	N/A	N/A	N/A	DDA flats exists on the water Body Lands.
38	1002	Rang Puri	28°32.060" N 77°08.763" E	New Delhi	Rang Puri	(f)1706(6-0)	N/A	N/A	N/A	DDA flats exists on the water Body Lands.
39	1003	Rang Puri	28°32.060" N 77°08.763" E	New Delhi	Rang Puri	(g)1707(6-19)	N/A	N/A	N/A	Duplicate with 466 intimated to Wetland authority. Submission for deletion.
40	1005	Samalkha	28° 31' 20.676" N 77° 5' 58.725" E	New Delhi	Samalkha	41	N/A	N/A	N/A	Private hotel on that land.
41	1007	Samalkha	28° 31' 49.213" N 77° 5' 42.715" E	New Delhi	Samalkha	52(8-9)	N/A	N/A	N/A	No waterbody exist on this land. Chaupal & mohalla clinic exist on this land. Need demarcation to find out the encroachment.
42	1008	Samalkha	28° 31' 21.484" N 77° 5' 56.254" E	New Delhi	Samalkha	53(7-5)	N/A	N/A	N/A	No waterbody exist , Rajakri flyover exist on this land.

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat- long of the Water body)	District(s) in which the water body located	Village	Khasra No./Area (Bigha-Biswa)	Weather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for non feasibility of water body)
1	138	Barwala	28° 45' 6.827" N 77° 3' 43.297" E	North	Barwala	(g)82 (26-06)	Gram Sabha	Yes	Pending	Not Feasible due to Built up Govt. School
2	145	Bawana	28° 47' 48.393" N 77° 1' 45.376" E	North	Bawana	(g) 205 (02-11)	Gram Sabha	Yes	Pending	Not Feasible due to Multi Purpose Community Centre (MPCC).
3	153	Daryapur kalan	28° 49' 2.919" N 77° 0' 29.430" E	North	Daryapur kalan	(d) 65/1&2 (9-12)	Gram Sabha	Yes	Pending	Not Feasible due to 20 Pt. Programme allotment.
4	154	Daryapur kalan	28° 48' 44.698" N 77° 0' 27.429" E	North	Daryapur kalan	(e)69/31 (2-3)	Gram Sabha	Yes	Pending	Non feasible, park exist

5	179	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	Katewara	49(4-05) 50(5-09) total=(19-14)	Gram Sabha	Yes	Pending	Not Feasible due to 20 Pt. Programme allotment
6	180	Katewara	28° 48' 21.778" N 76° 58' 11.790" E	North	Katewara	50(5-09) total=(19-14)	Gram Sabha	Yes	Pending	Not Feasible due to 20 Pt. Programme allotment
7	218	Nangal Thakran	28° 47' 48.695" N 77° 1' 28.965" E	North	Nangal Thakran	(e) 90(4-17)	Gram Sabha	Yes	Pending	Not Feasible-Not marked on Sajra plan, hence could not be traced.
8	242	Shahbad Daulatpur	28° 44' 42.079" N 77° 6' 37.535" E	North	Shahbad Daulatpur	(a)68(6-12)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up.(Govt. Community hall).
9	243	Shahbad Daulatpur	28° 44' 30.565" N 77° 6' 39.065" E	North	Shahbad Daulatpur	(b)121/(13-7)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up. (Govt. School)

10	279	Begumpur	28° 43' 25.632" N 77° 4' 1.656" E	North West		(a)12//6 (04-16), (b)12//7/2 (03-15), (c)12//13/3 (02-16), (d)12//14 (04-16), (e)12//15m in (2-0) (f)12//17mi n (2-0) Total area (20-3)	Gram Sabha	Yes	Pending	Not Feasible-Gram Sabha land has been taken over recently from BDO,North West and land is fully built-up/encroached.
11	280	Begumpur	28° 43' 38.975" N 77° 4' 11.772" E	North West	Begumpur	(g)16//23m in (4-0)	Gram Sabha	Yes	Pending	Not Feasible--Gram Sabha land has been taken over recently from BDO,North West and land is fully built-up/encroached.
12	295	Badli F/89	28° 43' 1.029" N 77° 7' 30.075" E	North West	Badli	100/27	No	Yes	Pending	Not Feasible-No Water Body exists at the location,instead there are buildings constructed on this land.
13	297	Chandpur	28° 46' 47.886" N 77° 0' 27.473" E	North West	Chandpur	(a) 1/21min (0-11)	Gram Sabha	Yes	Pending	Not Feasible due to Farming.

14	341	Karala	28° 43' 59.069" N 77° 1' 38.634" E	North West	Karala	267/2 (11- 6)	Gram Sabha	Yes	Pending	Revenue dept not varified the area
15	343	Kirari & Kirari Suleman Nagar	28° 41' 53.505" N 77° 3' 6.114" E	North West	Kirari & Kirari Suleman Nagar	(a)148 min (10-0) out of 148 (50- 19)	Gram Sabha	Yes	Pending	Not feasible due to builtup area
16	344	Kirari & Kirari Suleman Nagar	28° 41' 47.305" N 77° 3' 20.038" E	North West	Kirari & Kirari Suleman Nagar	(b)1007mi n(04-15)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up.
17	359	Mubari kpur dabas	28° 43' 18.561" N 77° 2' 46.518" E	North West	Mubarik pur dabas	37/4(01- 01)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up.
18	361	Mubari kpur dabas	77° 2'18.49" E / 28°42'25 .89"N	North West	Mubarik pur dabas	(c)37/72 (2/4)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up. Ambedkar Chaupal
19	363	Mubari kpur dabas	28° 42' 41.186" N 77° 2' 12.070" E	North West	Mubarik pur dabas	(e)13//25 (4-16)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up area and samshan ghat

20	366	Mangol pur kalan F/89	28° 41' 57.042" N 77° 6' 39.577" E	North West	Mangol pur kalan	(a)17/3 (4-16)	Gram Sabha	Yes	Pending	Not Feasible-Water body does not exist and area utilized in Rohini Residential Scheme.
21	369	Mangol pur kalan F/92	28° 42' 11.050" N 77° 6' 41.086" E	North West	Mangol pur kalan	(d)5/24(7-5)	Gram Sabha	Yes	Pending	Not Feasible-Water body does not exist and area utilized in Rohini Residential Scheme.
22	370	Mangol pur kalan F/93	28° 41' 44.862" N 77° 6' 20.919" E	North West	Mangol pur kalan	(e) 28/10, 28/11, 29/6, 29/15	Gram Sabha	Yes	Pending	Not Feasible-Water body does not exist and area utilized in Rohini Residential Scheme.
23	376	Nithari	28° 42' 28.692" N 77° 3' 18.464" E	North West	Nithari	(c)24//2 (4-16)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up./Education Department. (Government School)
24	377	Nithari	28° 42' 28.997" N 77° 3' 20.322" E	North West	Nithari	(d)24//3 (4-14)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up./Education Department. (Government School)

25	379	Nithari	28° 42' 16.491" N 77° 3' 13.467" E	North West	Nithari	35/15(4- 16)	Gram Sabha	Yes	Pending	In the Nithari waterbody there exist having Khasara 37/15(4-16) exists chat ghat. The mentioned waterbody is clerical error having 35/15(4-16)
26	391	Nahar pur F/89	28° 42' 12.891" N 77° 7' 10.900" E	North West	Nahar pur	(a)184 (0- 13)	Gram Sabha	Yes	Pending	Not feaible since there exists a hosing pocket A-3 constructed by DDA long ago.
27	393	Pansali Award no. 14/05-07	28° 43' 46.879" N 77° 4' 50.232" E	North West	Pansali	(b) New water body near Deep Vihar	Not Gram Sabha land	Yes	Pending	Water body is not feasible as the land is earmarked for District Centre for Sector-24, Rohini.
28	398	Punjab Khore	28° 46' 38.881" N 76° 57' 44.207" E	North West	Punjab Khore	(b)1340,1341,1342,1343 Total area (7-1)	Gram Sabha	Yes	Pending	Not Feasible due to Multi Purpose Community Centre(MPCC) + Mandir

29	400	Qutub Garh	28° 47' 43.610" N 76° 57' 39.612" E	North West	Qutub Garh	(a)58//8 (2-8), 13(3-16) Total area (6-4)	Gram Sabha	Yes	Pending	Not Feasible and undeveloped, Mandir exit at site
30	402	Qutub Garh	28° 48' 16.040" N 76° 57' 30.188" E	North West	Qutub Garh	126/2 (5-19)	Gram Sabha	Yes	Pending	Not Feasible due to Built-up/ Developed and a Mandir at site
31	405	Rani Khera	28° 42' 33.211" N 77° 1' 18.595" E	North West	Rani Khera	(c)95 (2-04) 96(0-19) total area (3-03)	Gram Sabha	Yes	Pending	Water body is not feasible as both the khasra under reference are road and rasta of Ranikhera village.
32	419	Sawada	28° 42' 44.302" N 76° 59' 19.377" E	North West	Sawada	(b)200 (10-4)	Gram Sabha	Yes	Pending	Not feasible due to drain.
33	420	Sawada	28° 42' 30.645" N 76° 59' 8.492" E	North West	Sawada	(c)236 (5-5)	Gram Sabha	Yes	Pending	Not feasible due to drain.

34	421	Sawada	28° 42' 18.589" N 76° 58' 48.350" E	North West	Sawada	(d)308 (13- 0)	Gram Sabha	Yes	Pending	Not feasible due to drain.
35	422	Sawada	28° 42' 14.746" N 76° 58' 33.571" E	North West	Sawada	(e)430 (8- 14)	Gram Sabha	Yes	Pending	Not feasible due to drain.
36	189	Khera kalan	28.76194 783 77.09938 146	North	Khera kalan	(i) 74/26(0- 1)	No	No	N/A	Not Feasible due to encroachment in shape of religious structure and water well exist on the location
37	364	Mubari kpur dabas	28° 42' 42.902" N 77° 2' 43.499" E	North West	Mubarik pur dabas	f) 77/2 (9- 4)	Gram Sabha	Yes	Pending	Madanpur drain passing through it, undeveloped
38	365	Mubari kpur dabas	28° 42' 16.684" N 77° 2' 9.021" E	North West	Mubarik pur dabas	g)79 (21- 13)	Gram Sabha	Yes	Pending	I&FC dept working on development

39	424	Sultanpur Dabas	28° 41' 36.953" N 77° 4' 23.334" E	North West	Sultanpur Dabas	(a) 35/37(7-16)	No			Developed Water Body and the said water body already taken in Developed waterbody list
40	425	Sultanpur Dabas	77° 5'13.60" E / 28°41'31.76"N	North West	Sultanpur Dabas	(b) 72/26/2(5-2)	No	na	NA	Developed Water Body and the said water body already taken in Developed waterbody list

East Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat- long of the Water body)	District(s) in which the water body located	Village	Khasra No./Area (Bigha-Biswa)	Wheather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land.TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for non fesibility of water body)
1	87	Chandrawli shahdarra	28°40'14.286"N 77°17'32.015" E	East	Chandrawli	-	N/A	No	N/A	No water body exist, the land is under heavy built-up structure.

2	1	Chilla saroda khaddar	28°35'31.48 8"N 77°17'53.10 3"E	East	Chilla saroda khaddar	-	Acquired Land	No	N/A	Land planned and developed as Distt. Centre Mayur Place.
3	2	Chilla saroda Banger	77°17'53.10 3"E	East	Chilla saroda Banger	-	Acquired Land	No	N/A	Land planned and developed as Distt. Centre Mayur Place.
4	3	Dallu pura (4) (1) DVB-BDO (2) DP-BDO	28° 36' 12.200" N 77° 19' 22.084" E	East	Dallu pura	15900 sq. mtr. (a)to(d) Khasra no. 171 to 175 min	Acquired Land	No	N/A	The land is part of the facility centre No. 26 & has already been utilized in commercial market, police station, fire station & Maharaja Agrasen College. Hence it is not feasible to build/revive water body on the land of Kh. No. 171 to 175 Village Dallu Pura.
5	4	Dallu pura (4) DVB-BDO (2) DP-BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	Dallu pura	(b) Khasra no. 171 to 175 min	Acquired Land	No	N/A	The land is part of the facility centre No. 26 & has already been utilized in commercial market, police station, fire station & Maharaja Agrasen College. Hence it is not feasible to build/revive water body on the land of Kh. No. 171 to 175 Village Dallu Pura.

6	5	Dallu pura (4) (1) DVB- BDO (2) DP- BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	Dallu pura	(c) Khasra no. 171 to 175 min	Acquired Land	No	N/A	The land is part of the facility centre No. 26 & has already been utilized in commercial market, police station, fire station & Maharaja Agrasen College. Hence it is not feasible to build/revive water body on the land of Kh. No. 171 to 175 Village Dallu Pura.
7	6	Dallu pura (4) (1) DVB- BDO (2) DP- BDO	28° 36' 12.0" N 77° 19' 22.9" E	East	Dallu pura	(d) Khasra no. 171 to 175 min	Acquired Land	No	N/A	The land is part of the facility centre No. 26 & has already been utilized in commercial market, police station, fire station & Maharaja Agrasen College. Hence it is not feasible to build/revive water body on the land of Kh. No. 171 to 175 Village Dallu Pura.

8	7	Gharoli	28° 36' 56.035" N 77° 19' 44.779" E	East	947/672 [(a) to (d) 13380 sq. mtrs. (e) to (g) 1002 sq. mtrs=14382 Sq. mts.]	Acquired Land/Gram Sabha Land	No	N/A	The entire land of Kh. No. 672 village Gharoli is built up at site and partly used in road, however, there is no Khasra No. 957/672 exists in Village Gharoli as per the record available in DDA. Since the entire land of Kh. No. 672 Village Gharoli has already been utilized in road. Barat Ghar & Unauthorised Colony Village Gharoli Extn. Hence it is not feasible to build water body on land of Kh. No. 672 village Gharoli.	
9	8	Gharonda neemka khaddar	77°17'22.12 "E/ 28°36'17.86 "N	East	Gharoda neemka khaddar	-	Acquired Land	No	N/A	Built-up Metro Station Mayur Vihar Ph-I & Society Road.
10	10	Gharoda neemka bhangar	28° 36' 48.809" N 77° 17' 19.061" E	East	Gharoda neemka bhangar	(a) 64(2-5)	Acquired Land	No	N/A	Utilized in Flower Market, Ghazipur and built up at site. Hence not feasible to build water bodies.

11	11	Ghazipur F/74(4) (1) Bus Stand (2) Ench villagers (3) Alloted to Delhi agriculture marketing board (1 to 3 allotted by BDO)	28° 38' 10.464" N 77° 19' 14.430" E	East	Ghazipur	(b) 15000 sq. mtrs. K No. 487	Gram Sabha Land	No	Pending	This is Gram Sabha Land which is partly used in Sabji Mandi IFC Ghazipur Pkt. A and remaining is part of Road and village Ghazipur. Hence not feasible to build water bodies.
12	12	Ghazipur F/74(4)	28° 37' 58.990" N 77° 19' 20.325" E	East	Ghazipur	(a) 6620 sq. mtrs. Kno. 519 (DDA list)	Acquired Land	No	N/A	Utilized in Flower Market, Ghazipur and built up at site. Hence not feasible to build water bodies.
13	13	Ghazipur F/74(4)	77°19'19.78 "E/ 28°37'59.33 "N	East	Ghazipur	(c) 6200 sq. mtrs.	Acquired Land	No	N/A	Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies.
14	15	Ghazipur F/74(4)	28° 37' 45.856" N 77° 18' 19.544" E	East	Ghazipur	(e)207(2-15)	Acquired Land	No	N/A	Utilized in Housing Scheme and built up at site. Hence not feasible to build water bodies.
15	16	Ghazipur F/74(4)	28° 37' 35.890" N 77° 19' 26.703" E	East	Ghazipur	(f)579 (4-10)	Acquired Land	No	N/A	Water body is not feasible as land utilized for Gazipur Dairy Farm.

16	18	Hasanpur F/74	28° 38' 7.037" N 77° 18' 27.825" E	East	Hasanpur	-	Innfomation not available	No	N/A	the geo Coordinates falls in DTC Bus Depot Hasanpur. (As the Khasra no. is not available the LM deptt. can not provide the requisite information)
17	92	Karkarduma F/74(2)	28° 39' 48.948" N 77° 18' 9.117" E	East	Karkarduma	(a) 1600 sq.mtr. Kno. 560 min	N/A	No	N/A	No information avaiable as the same Pertains to Horticulture department.
18	93	Karkarduma F/74(2)	28° 38' 56.836" N 77° 18' 14.584" E	East	Karkarduma	(b) 3500 sq.mtr. K no.483 to 492	Acquired Land	No	N/A	The area is developed by DDA Scheme, commercial centre exist at the site.
19	23	Khichripur F/74	28° 37' 20.977" N 77° 18' 55.001" E	East	Khichripur	(a) Kh. No 360 (1875 sq. mtrs.)	Acquired Land	No	N/A	Water Body is not feasible as land utilized for Kendriya Vidyalaya Khichripur.
20	24	Khichripur F/74	28° 37' 26.644" N 77° 18' 45.900" E	East	Khichripur	b) 1500 sq. mtrs KNo. 587/702 & 587/316 (55 acres Samriti Van)	Acquired Land	No	N/A	Water body is not feasible as land is built- up & part of unauthorised colony East Vinod Nagar.
21	26	Khureji Khas F/74	28° 42' 43.035" N 77° 15' 9.504" E	East	Khureji Khas	(a) 5/10 (1- 18)	Gramsabha Land	No	Pending	Heavy built up at Site
22	27	Khureji Khas F/74	28° 42' 36.486" N 77° 15' 7.236" E	East	Khureji Khas	(b) 25/31 (2- 0)	Acquired Land	No	N/A	Heavy built up at Site.

23	28	Khureji Khas F/74	28° 42' 35.650" N 77° 15' 5.249" E	East	Khureji Khas	(c) 26/29(4- 2)	Acquired Land	No	N/A	Heavy built up at Site.
24	29	Kotla F/89	28° 36' 34.617" N 77° 17' 39.332" E	East	Kotla F/89	63 (2-0)	Acquired Land	No	N/A	Water body is not feasible as the land used for DDA flats Mayur Vihar, Ph. -I & partly for Shashi Garden unauthorised regularized colony.
25	31	Mandawali Fazilpur	28° 38' 23.104" N 77° 18' 7.761" E	East	Mandawali Fazilpur	(b) 116(1-1)	Acquired land	No	N/A	Partly used by Railway departt. and in remaining land mandir constructed hence not feasible to buld water bodies.
26	32	Mandawali Fazilpur	28° 38' 26.326" N 77° 17' 59.741" E	East	Mandawali Fazilpur	(c) 123min (16-7)	Acquired Land	No	N/A	Utilized in Preet Vihar Housing Scheme and built up at site. Hence not feasible to build water bodies.
27	33	Mandawali Fazilpur	28° 37' 44.710" N 77° 17' 35.703" E	East	Mandawali Fazilpur	(d)651(1-4)	Acquired Land	No	N/A	The land is developed as Barat Ghar by EDMC.
28	38	Shakarpur Khas F/74	28° 37' 49.673" N 77° 16' 30.656" E	East	Shakarpur Khas	(a) Kh. NO. - 20(1-7)	Acquired Land	No	N/A	Heavy built up in Lalita Park.

29	38	Shakarpur Khas F/75	28° 37' 50.040" N 77° 16' 49.274" E	East	Shakarpur Khas	(b) Kh. NO.146 min (8-13)	Acquired Land	No	N/A	Water body not exist, the area covered under heavy built -up structure (Information regarding aquisition provided by LM department telephonically)
30	40	Shakarpur Khas F/76	28° 37' 49.907" N 77° 16' 51.834" E	East	Shakarpur Khas	(c) Kh. No. 155 (1-04),	Acquired Land	No	N/A	Built-up by houses & local shops (Revised) (Information regarding aquisition provided by LM department telephonically)
31	41	Shakarpur Khas F/77	28° 37' 52.439" N 77° 16' 56.246" E	East	Shakarpr Khas	(d) Kh. NO. 159 (0-15)	Acquired Land	No	N/A	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)
32	42	Shakarpur Khas F/78	28° 37' 45.014" N 77° 16' 48.146" E	East	Shakarpur Khas	(e) Kh. NO. 173 (0-12),	Acquired Land	No	N/A	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)

33	43	Shakarpur Khas F/79	28° 37' 39.180" N 77° 16' 43.149" E	East	Shakarpur Khas	(f) Kh. No. 184 (0-15)	Acquired Land	No	N/A	Water body not exist, the area covered under heavy built - up structure (Information regarding aquisition provided by LM department telephonically)
34	44	NH-24 I.P. Extension (1)	28° 37' 26.779" N 77° 17' 9.015" E	East	N/A	(a) 20000 sq. mtrs. Khasra no. 513	N/A	No	N/A	No information available as the same Pertains to Horticulture department.
35	102	Nand Nagari (2) Mandoli	28° 41' 59.814" N 77° 18' 49.477" E	East	Nand Nagari (2) Mandoli	(b)	Acquired Land	No	N/A	The Geo-coordinate falls inside Jail Complex mandoli
36	84	Babarpur (2)	28° 41' 37.465" N 77° 16' 52.296" E	North East	Babarpur	(a) 14(2-9)	Gram Sabha Land	No	Pending	The land is used for Shamshan Ghat located at Kabir Nagar Shahdara
37	85	Babarpur (2)	28° 41' 37.478" N 77° 16' 53.801" E	North East	Babarpur	(b) 13 min (01-0)	Gram Sabha Land	No	Pending	The land is used for Shamshan Ghat located at Kabir Nagar Shahdara
38	56	Ghonda Chauhan Banger	28 41.324'N 77 16.234'E	North East	Ghonda Chauhan Banger	(a) 1 etc/136 (10-19)	Gram Sabha Land	No	Pending	On the concerned plot a park is developed by MCD and mother dairy booth is installed.
39	57	Ghonda Chauhan Banger	28 41.428'N 77 16.215'E	North East	Ghonda Chauhan Banger	(b) 1 etc/139(3-3)	Gram Sabha Land	No	Pending	DJB sewage pumping station exist at this land.

40	60	Ghonda	28°40'29'.92 6°N 77° 15'41.002° E	North East	Ghonda Chauhan khaddar	N/A	Planned Land	N/A	N/A	As reported by DD/LM/NEZ/DDA and SDM, Johar (Water body) does not exist in the Khasra indicated by the mentioned Geo Coordinates.
41	63	Gokulpur	77° 17' 48.352" E	North East	Gokulpur	(b) 656(0-18) &	Gram Sabha Land	No	Pending	As per earlier status The land is under encroachment and heavily built-up. Hence, TSS can not be done.
42	64	Gokulpur	28° 42' 13.625" N 77° 17' 48.656" E	North East	Gokulpur	(c) 657 (0- 12)	Gram Sabha Land	No	Pending	The land is under encroachment and heavly built-up. Hence, TSS can not be done.
43	88	Jafarbad	28° 40' 46.641" N 77° 16' 28.314" E	North East	Jafarbad	-	May confirmed from LM /NEZ	No	N/A	The coordinates falls in Eidgah land of Welcome area. Hence, TSS can not be done.
44	68	Jeevenpur @ JOhripur (2)	28° 43' 10.249" N 77° 17' 0.909" E	North East	Jeevenpur Johripur	(a) 6/16/2(1- 5)	Gram Sabha Land	No	Pending	Shamshan Ghat exist on this land. Hence, TSS can not be done
45	69	Jeevenpur @ Johripur (2)	28° 43' 10.199" N 77° 16' 59.580" E	North East	Jeevenpur Johripur	(b) 6/17/1 (2- 16)	Gram Sabha Land	No	Pending	Shamshan Ghat exist on this land. Hence, TSS can not be done
46	90	Jhilmil tahirpur (najul) (2)	28° 41'26" N 77° 19' 02" E	North East	Jhilmil tahirpur (najul) (2)	(a) 5000 sq.mtrs.	Acquired Land	No	N/A	Filling point with over head tank of DJB exist at site bounded by gate & boundary wall.

47	91	Jhilmil tahirpur (najul) (2)	28°41'10.9" N 77°18'55.0" E	North East	Jhilmil tahirpur (najul) (2)	(a) 1000 sq.mtrs.	Acquired Land	No	N/A	Water body exist at site with no water and maintained by Hort. Wing of MCD.
48	70	Karawal nagar	28° 43' 38.939" N 77° 16' 3.321" E	North East	Karawal nagar	(a) 96(2-10)	Gram Sabha Land	No	N/A	The land of the Kh. No. 96(2-10) is fully encroached and heavily built-up (Under litigation 86A).
49	71	Karawal nagar	28° 43' 37.622" N 77° 16' 9.343" E	North East	Karawal nagar	(b) 173(4-16)	Gram Sabha Land	No	N/A	DTC bus terminal exist on this land (Under litigation 86A)
50	72	Khajuri Khas	N/A	North East	Khajuri Khas	-	May confirmed from LM /NEZ	No	N/A	No water body exist in the revenue records. Therefore, this water body cannot be identified due to non-availability of Kh. No.
51	79	Mirpur turk	28° 42' 36.868" N 77° 15' 45.338" E	North East	Mirpur turk	-	Gram Sabha	No	Pending	Location of this co-ordinate is heavily built-up.
52	75	Mustafabad	28° 42' 36.595" N 77° 16' 19.263" E	North East	Mustafabad	(a) 368/1 (28-2)	Gram Sabha Land	No	Pending	A Kabristan and Masjid exist on this land.
53	95	Mandoli F/74 (4)	28° 42' 24.9"N, 77° 18' 34.3"E	North East	Mandoli	625, (31-19)	Gram Sabha Land	No	Pending	The road/rasta exist at this land.
54	98	Maujpur F/74 (3)	28° 41' 28.673" N 77° 16' 21.621" E	North East	Maujpur	772/73 min (0-12)	May confirmed from LM /NEZ	No	N/A	The land is developed as park by EDMC.

55	99	Maujpur F/74 (3)	28°41'28.7" N 77°16'21.6" E	North East	Maujpur	773/773 (0-2)	May confirmed from LM /NEZ	No	N/A	The land is developed as park by EDMC
56	100	Maujpur F/74 (3)	28° 41' 28.123" N 77° 16' 21.672" E	North East	Maujpur	774/73 min (1-3)	May confirmed from LM /NEZ	No	N/A	The land is developed as park by EDMC.
57	79	Sabahpur Shahdara (1)	28° 45' 2.978" N 77° 15' 25.756" E	North East	Sabahpur Shahdara	(a) 486 (5-2)	Gram Sabha Land	No	Pending	The land of the Kh. No. 486 (5-2) is fully encroached and heavily built-up.
58	83	Ziauddinpur	77°16'17.24 "E 28°41'52.35 "N	North East	Ziauddinpu r	-	May confirmed from LM /NEZ	No	N/A	There exists a DTC bus depot with CNG station exits at site at yamuna Vihar
59	583	Behlopur Khaddar F/66	28°35'12.67 "N 77°15'35.22 "E	South East	Behlopur Khaddar	-		No	N/A	No Water Body exist location falls on PWD service road at Sarai KalE Khan near Petrol Pump.
60	588	Jasola F/74	28° 32' 55.790" N 77° 16' 36.283" E	South East	Jasola F/74	(a) 479/66(1-2)	Not Applicable since this is not DDA land.	No	N/A	No water body exist, the location falls under DJB treatment plant.
61	589	Jasola F/75	28° 30' 31.206" N 77° 19' 36.900" E	South East	Jasola F/75	(b) 68/2(80- 0)	Not Applicable since this is not DDA land.	No	N/A	As per Coordinates the area it falls in Jaitpur, no water body exist at site.Hence issue pertains to office DD/LM/SEZ/DDA and MCD.

62	590	Joga Bai F/66	77°16'29.87 "E / 28°33'47.19 "N	South East	Joga Bai	-		No	N/A	No water body exist location falls in Yamuna River Front. Rain water is accumulated there.
63	599	Meetha pur	28°29'57.07 "N 77°18'57.17 "E	South East	Meetha pur	-	Not Applicable since this is not DDA land.	No	N/A	Pertains to U.P. irrigation
64	600	Masih garh F/66	28°33'10.53 "N 77°16'39.41 "E	South East	Masih garh	-		No	N/A	The area was not accessible due to heavy bushes,, could not be verified by LM Staff. Land belongs to Timarpur Okhla waste treatment plant.
65	601	Molar bandh	28° 30' 7.038" N 77° 18' 42.353" E	South East	Molar bandh	(a) 468/1(3- 8)	Not Applicable since this is not DDA land.	No	N/A	As intimated by NTPC Senior officials in joint inspection dt 29.3.2025 in presence of court commissioner that land is handed over to MOHUA,so land is not yet handed over to DDA. No water body found, at site.
66	602	Molar Bandh	28° 30' 4.119" N 77° 18' 38.319" E	South East	Molar bandh	(b) 462/1(8-16)	Not Applicable since this is not DDA land.	No	N/A	As intimated by NTPC Senior officials in joint inspection dt 29.3.2025 in presence of court commissioner that land is handed over to MOHUA,so land is not yet handed over to DDA. No water body found, at site.

67	603	Molar bandh	28° 30' 10.667" N 77° 18' 39.954" E	South East	Molar bandh	(c) 475(0-10)W	Not Applicable since this is not DDA land.	No	N/A	As intimated by NTPC Senior officials in joint inspection dt 29.3.2025 in presence of court commissioner that land is handed over to MOHUA,so land is not yet handed over to DDA. No water body found, at site.
68	607	Okhla F/66	28°33'58.65 "N 77°17'30.55 "E	South East	Okhla F/66	-	Not Applicable since this is not DDA land.	No	N/A	Pertains to U.P. irrigation
69	618	Tamoor nagar F/66	28°34'21.81 "N 77°16'16.15 "E	South East	Tamoor nagar	-		No	N/A	No water body exist. A park is developed at site which falls inside staff quarter.Pertains to Horticulture Department.

70	619	Yaqut pur	28° 42' 6.793" N 77° 9' 6.184" E	South East	Yaqut pur	a) 48(9-13)		No	N/A	As per the list of water bodies 'Yaqut Pur' has been shown in South- East Distt. Whereas, as per Geo-co- ordinates provided in the list, google earth locates the same near Pitampura, RP Block (Copy of screen shot from google earth enclosed) which appears to be a built- up area. There is no such place in South- East District as per report reciveid (Copy enclosed). Therefore, water body may be deleted from the DDA list.
71	1034	Salempur majra (burari)	28°40'22.70 "N 77°15'33.66 "E	Central	Salempur majra	-		No	N/A	The site was inspected as per the coordinates and it was observed that this site is not in Burari but exist in Shastri Park. A built up structure in the form of hotel De-Aqua exist at said location. Furhtermore, as per revenue records handed over to DDA for Salempur Mazra Burari, there is no water body (Copy enclosed).

S.No	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat- long of the Water body)	District(s) in which the water body located	Village	Khasra No./Area (Bigha-Biswa)	Weather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land.TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for non feasibility of water body)
1	25	Khichripur F/74	28° 36' 54.458" N 77° 18' 21.011" E	East	Khichripur	(c)1000 sq. mtrs.	N/A	N/A	N/A	Duplicate with S.No. 44
2	46	Vinod Nagar	28° 37' 27.285" N 77° 17' 17.731" E	East	Vinod Nagar	(a) 6600 sq. mtrs. K No. 882 to 885	N/A	N/A	N/A	Duplicate with S.No. 47
3	47	Vinod Nagar	N- 28°37'26.54" E- 077°17'17.26"	East	Vinod Nagar	(c) 3.5 hectares	N/A	N/A	N/A	Duplicate with S.No. 47
4	435	Wazirpur	77° 10' 16.690" E 28° 41' 28.648" N	North West	Wazirpur	(a)532/2(19-4)	N/A	N/A	N/A	There is no water body and the location has been converted into park with musical fountain.
5	485	Hauz Khas	28° 33' 10.951" N 77° 11' 37.662" E	South	Hauz Khas	K. No.: 193-194 Area: 20000 sq.mtr.	N/A	N/A	N/A	Forest and encroachment
6	486	Hauz Khas	28° 33' 9.935" N 77° 11' 38.525" E	South	Hauz Khas	195 (9-1)	N/A	N/A	N/A	Forest and encroachment

7	494	Jia Sarai F/89	28°32'50.00"N 77°11'36.37"E	South	Jia Sarai	74/2 (1750 Sq. Yards)	N/A	N/A	N/A	No water body exist. IIT Metro station Gate exist.
8	523	Mehrauli (kishangarh)	28°31.291'N, 77°09.989'E	South	Mehrauli (kishangarh)	(a)1214 (07-18)	N/A	N/A	N/A	CNG station Vasant Kunj
9	536	Mehrauli (kishangarh)	28° 31' 12.624" N 77° 9' 41.767" E	South	Mehrauli (kishangarh)	(g) 1219(4-19)	N/A	N/A	N/A	Duplicate with 440 intimated to WA. Submission for deletion.
10	701	Haibat pur	28° 37' 9.588" N 76° 58' 40.452" E	South West	Haibat pur	44/26 (8-14)	N/A	N/A	N/A	Two court case pending in Dwarka court.
11	972	Mohd. Pur Munirka F/67	28° 33' 19.269" N 77° 9' 57.922" E	New Delhi	Mohd. Pur Munirka	705/2(14-11)	N/A	N/A	N/A	There exist Indian Oil Go down and is under litigation.
12	973	Mohd. Pur Munirka F/68	28° 34' 4.083" N 77° 11' 26.409" E	New Delhi	Mohd. Pur Munirka	201/2(7-12)	N/A	N/A	N/A	There exist Jal Board structure like pump house and adjacent to this land a small SDMC Park exist.
13	974	Mohd. Pur Munirka F/69	28° 34' 5.286" N 77° 11' 16.332" E	New Delhi	Mohd. Pur Munirka	200(1-9)	N/A	N/A	N/A	No water body exist. This is a part of Bhikaji Kama Place District centre.

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat- long of the Water body)	District(s) in which the water body located	Village	Khasra No./Area (Bigha-Biswa)	Weather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for non feasibility of water body)
1	937	Ranhola @ safipur ranhola	28° 39' 20.809" N 77° 2' 21.068" E	West	Ranhola @ safipur ranhola	(b)67(11 bighas)	Yes. 23.09.2020	Yes	Pending	Heavily Builtup and MCD office is builtup at site , Common amenities i.e., roads, public infrastructure of DJB, BSES etc exist at site.
2	702	Hastal (partly) F/74	28° 38' 0.039" N 77° 3' 30.897" E	West	Hastal	(a)48//14(3-16)17/1(1-16) total =(5-12)	Yes, 06.01.2021	Yes	Pending	Residential area, part of unauthorised colony, hastal vihar regularised under by Govt. of NCT
3	812	Nawada F/02	28° 37' 10.577" N 77° 1' 49.374" E	South West	Nawada F/02	178(6-19)	Yes, 08.12.2019	Yes	Pending	Residential area, part of unauthorised colony, Vipin Garden regularised under by Govt. of NCT

4	813	Nawada F/03	28° 37' 53.234" N 77° 1' 40.768" E	South West	Nawada	330(4-6)	No	N/A	Pending	Residential area, part of unauthorised colony, Laxmi Vihar regularised under by Govt. of NCT
5	700	Hasanpur	28° 33' 13.738" N 76° 56' 36.828" E	South West	Hasanpur	65(04-12)	Yes 10-03-2023	NO	Pending	Comes in extended laal dora of village hasanpur.
6	652	Chawala	28° 34' 3.189" N 77° 0' 31.254" E	South West	Chawala	7/27(9-18)	Yes 12-12-2019	NO	Pending	water body area may exist Actual area of waterbody will trace out after the TSS survey and verification of drawing.
7	657	Chawala	28° 33' 46.191" N 77° 0' 18.763" E	South West	Chawala	362(4-16)	Yes 12-12-2019	NO	Pending	water body area may exist along the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.
8	684	Dichaun Kalan	28° 38' 51.188" N 76° 59' 6.014" E	South West	Dichaun Kalan	96/20/2/1(0-14)	Yes 16-10-2020	Yes	Pending	Water Body location falls on the mungeshpur drain. Actual area will trace out after TSS verification.

9	716	Jharoda Kalan	28° 39' 27.134" N 76° 57' 10.488" E	South West	Jharoda Kalan	84/4/2(1-14)	Yes 11-02-2021	Yes	Pending	water body area may exist on the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.
10	727	Jhul Jhuli	28° 32' 8.206" N 76° 54' 26.260" E	South West	Jhul Jhuli	27/1/12(1-0)	Yes 08-01-2020	NO	Pending	water body area may exist Actual area of waterbody will trace out after the TSS survey and verification of drawing.
11	748	Khera Dabar	28° 35' 22.680" N 76° 55' 56.834" E	South West	Khera Dabar	51(10-01)	Yes 11-11-2020	NO	Pending	Have large no of trees.Actual area of waterbody will trace out after the TSS survey and verification of drawing.
12	750	Khera Dabar	28° 34' 58.405" N 76° 56' 8.342" E	South West	Khera Dabar	305(0-2)	Yes 11-11-2020	NO	Pending	No water Body at site, Area is heavily Built-up
13	781	Mitraun	28° 36' 16.394" N 76° 56' 43.180" E	South West	Mitraun	(g) 304/3(0-4)	Yes 23-02-2021	NO	Pending	water body area may exist on the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.

14	782	Mitraun	28° 36' 4.129" N 76° 56' 32.195" E	South West	Mitraun	(h) 94/26(0-5)	Yes 23-02- 2021	NO	Pending	water body area may exist Actual area of waterbody will trace out after the TSS survey and verification of drawing.
15	783	Mitraun	28° 36' 12.734" N 76° 56' 48.139" E	South West	Mitraun	(i) 65/26(0-5)	Yes	NO	Pending	water body area may exist along the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.
16	821	Paprawat	28° 35' 29.453" N 76° 58' 45.888" E	South West	Paprawat	192(2-10)	Yes 30-12- 2020	Yes	Pending	No Water Body at site ,Govt. School exist at site.
17	825	Pindwala Khurd	28° 33' 14.921" N 76° 57' 52.540" E	South West	Pindwala Khurd	31/4(4-15)	Yes 30-09- 2020	NO	Pending	water body area may exist Actual area of waterbody will trace out after the TSS survey and verification of drawing.
18	826	Pindwala Khurd	28° 33' 12.319" N 76° 57' 50.060" E	South West	Pindwala Khurd	31/8(4-5)	Yes 30-09- 2020	NO	Pending	water body area may exist Actual area of waterbody will trace out after the TSS survey and verification of drawing.

19	827	Pindwala Khurd	28° 33' 7.145" N 76° 57' 30.539" E	South West	Pindwala Khurd	33/25/1(4-19)	Yes 30-09-2020	NO	Pending	water body area may exist Actual area of waterbody will trace out after the TSS survey and verification of drawing.
20	855	Rewla Khan Pur	28° 34' 30.247" N 76° 59' 11.132" E	South West	Rewla Khan Pur	(c)74(15-3)	Yes 24-09-2020	Yes	Pending	The said land comes inside a private farm house and not feasible due to large no of trees.
21	856	Rewla Khan Pur	28° 33' 48.438" N 76° 58' 34.082" E	South West	Rewla Khan Pur	(d)80(4-16)	Yes 24-09-2020	Yes	Pending	At site only plain land exist with large no of trees.
22	859	Rewla Khan Pur	28° 34' 14.987" N 76° 59' 40.565" E	South West	Rewla Khan Pur	(g)23/27(4-13)	Yes 24-09-2020	Yes	Pending	water body area may exist Actual area of waterbody will trace out after the TSS survey and verification of drawing.
23	914	Hiran Kudna		West	Hiran Kudna	(g)564(16-05)	Yes 06-10-2020	NO	Pending	Location not provided by GNCTD.
24	944	Tikari Kalan	28° 41' 1.957" N 76° 58' 17.542" E	West	Tikari Kalan	(c)225min(0-1),226(2-0)total area(2-1)	Yes 25-01-2021	Only Water Body TSS is done.	Pending	water body area may exist on the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.

25	875	Surehera	28° 36' 43.827" N 76° 56' 14.076" E	South West	Surehera	38/23(17-14)	Yes 28-11- 2019	NO	Pending	water body area may exist on road. Actual area of waterbody will trace out after the TSS survey and verification of drawing.
26	751	Khera Dabar	28° 34' 59.040" N 76° 56' 6.616" E	South West	Khera Dabar	315(0-3)	Yes	No	Pending	water body area may exist on the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.
27	780	Mitraun	28° 36' 24.371" N 76° 56' 36.700" E	South West	Mitraun	(f) 250/1(0-5)	Yes	No	Pending	water body area may exist on the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.
28	952	Tikari Kalan	28°41'10.1 "N 76°58'04.7 "E	West	Tikari Kalan	(k)563(0-1)	Yes	Yes	Pending	Non Feasible due to heavily Builtup.
29	953	Tikari Kalan	28°41'090" N 76°58'20.7 "E	West	Tikari Kalan	(l)772(0-1)	Yes	Yes	Pending	Non Feasible due to heavily Builtup.

30	954	Tikari Kalan	28°40'49.5 "N 76°58'10.5 "E	West	Tikari Kalan	(m)927(0-1)			Pending		water body area may exist on the heavily dense builtup population. Actual area of waterbody will trace out after the TSS survey and verification of drawing.
31	647	Budhela	28° 38' 20.857" N 77° 4' 5.280" E	West	Budhela	22/8/3(0-9)	Not	No	N/A		The site was inspected by Engg. & LM wing and no water body is found as the land/Khasra no. is a part of Bodella residential scheme and same has been confirmed by LM wing and multistoried building developed at site (Photographs enclosed).
32	648	Budhela	28° 38' 19.572" N 77° 4' 7.262" E	West	Budhela	22/14(4-8)	Not	Yes	Yes		The land was allotted to Sahitya Kala Parishad by Intitutional Land Branch in December 2002 as per latest TSS which was identified by LM Wing. The ground is flat with no depression, there is no source of STP treated water to sustain any artificially created water body. If at all it is created it will be seasonal water body
33	649	Budhela	28° 38' 16.045" N 77° 4' 7.098" E	West	Budhela	22/24/1(1-19)	Not	No	N/A		The site was jointly inspected by Engg. & LM wing and no water body found at site as the Barat Ghar under jurisdiction of MCD has been built up at said location (Photographs enclosed).
34	646	Budhela	28° 38' 2.272" N 77° 4' 21.537" E	West	Budhela	(a)36/6/2(0-16)	Not	No	N/A		No water body found at site as the land surface levelled and developed as a multigreen park C-Block, Vikaspuri by DDA (Photographs enclosed).

35	916	Keshopur F/74	28° 38' 48.302" N 77° 4' 54.834" E	West	Keshopur	200 OLD34 NEW (4-1))	Not	No	N/A	The site was jointly inspected by Engg. & LM wing and it has been found that multistory building is constructed as said location and levelled and no water body found at the site (Photographs enclosed). Also as reported by LM wing the land as a part of Lal Dora.
36	917	Khayala	28° 39' 28.970" N 77° 6' 2.875" E	West	Khayala	(a)11/5/3 (2-16)	Not	No	N/A	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park near Hanuman Mandir by MCD (Photograph same is enclosed).
37	918	Khayala	28° 39' 3.060" N 77° 6' 8.730" E	West	Khayala	(b)20/23(5-16) (c)24/1(2-0) Total area (7-16)	Not	No	N/A	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park. (Chhapparwala Park) by MCD (Photograph same is enclosed).
38	919	Khayala	28° 39' 23.037" N 77° 6' 9.728" E	West	Khayala	(c)48/27/2(3-1)	Not	No	N/A	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park. (Chandila Park) by MCD (Photograph same is enclosed).
39	805	Nagli jalib F/66	28° 38' 5.943" N 77° 5' 26.887" E	West	Nagli jalib	(a)1 etc/70 (3-9)	Not	No	N/A	The Water Body at the mentioned GPS coordinates and near by area is not traceable. Hence report may be treated as nil. Also reported that buildings are erected on the location (Photographs enclosed)
40	930	Nangloi Sayyed	28° 39' 36.098" N 77° 5' 9.968" E	West	Nangloi Sayyed	1/291 (10-14)	Not	No	N/A	As reported by LM/WZ, The Land is under litigation in Hon'ble high court vide case no (RFA 854,856/2019) and the court has issued stay order. Hence Water Body could not be assessed (Photographs enclosed).

41	906	Garhi peeran F/89 @ Peeragarhi	28° 40.688' N 77° 05.640' E	West	Peeragarhi	487 with in Lal Dora (one acre)	Not	No	N/A	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there as the land has been properly levelled and developed as green area which seems like park. (Photograph same is enclosed).
42	907	Garhi peeran F/89 @ Peeragarhi	28° 40' 35.613" N 77° 5' 20.418" E	West	Peeragarhi	434(11-6)	Not	No	N/A	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park by MCD (Photograph same is enclosed).
43	955	Tatar pur F/66	28° 38' 40.095" N 77° 6' 54.343" E	West	Tatar pur	30/1(17-11)	Not	No	N/A	Water body not exists as the area encroached by school structure, chaupal, temple and shops
44	956	Vishnu Garden		West	Vishnu Garden	(a) K No. 5/3(2-16).	Not	No	N/A	The location mentioned with GPS coordinate was inspected on 05.03.2021 along with LM & Horticulture wing DDA and no water body found there. The land has been developed as park. (Chhapparwala Park) by MCD (Photograph same is enclosed).
45	735	Kakrola F/08	28°35'38.0"N 77°04'38.7"E	South West	Kakrola	156min(2-2)	No	N/A	N/A	Duplicate with palam water body F/06, mentioned at serial no. 835 wetland list
46	1009	Shahbad Mohd.Pur F/02	28° 33' 40.951" N 77° 3' 23.254" E	New Delhi	Shahbad Mohd.Pur	1/42(12-12)	No	N/A	N/A	As per water body co-ordinate there exist a road (Master plan Road No. 226 having 60 m ROW (at the location)

47	960	Bagdola	28° 34' 17.033" N 77° 4' 22.856" E 28° 34.215' N 77 04.602'E	New Delhi	Bagdola	(d) 40/1(13-9)			N/A	Not feasible due heavily builtup.
48	629	Bharthal	28° 32' 41.762" N 77° 3' 2.763" E	South West	Bharthal	147 &148(7-18)			N/A	DDA Community hall exist at site as per coordinate.
49	731	Kakrola F/04	28° 36' 51.480" N 77° 1' 56.404" E	South West	Kakrola	14/20/2(1-8)	No	N/A	N/A	There is no water, village is urbanized, As per revenue record year 2003-04, Khasra No.14/20/2(1-8), Johad exists.
50	644	Bindapur	28° 36' 39.304" N 77° 4' 6.710" E	South West	Bindapur	(b)470(5-8)	No	N/A	N/A	Location exist with in Bindapur, A-block surrounding area is covered with residential flats of DDA cannot be revived.
51	645	Bindapur	28° 36' 38.111" N 77° 4' 7.074" E	South West	Bindapur	(c) 471(5-4)	No	N/A	N/A	Location exist on the road of Bindapur village cannot be revived.
52	732	Kakrola F/05	28° 35' 37.428" N 77° 1' 34.765" E	South West	Kakrola	175(17-10)	No	N/A	N/A	Residential area

53	837	Pochan Pur F/02	28° 33' 41.199" N 77° 2' 41.840" E	South West	Pochan Pur	36(6-16)	No	N/A	N/A	Location exist with in MCD park of Pochanpur village cannot be revived.
54	840	Pochan Pur F/05	28° 33' 44.418" N 77° 2' 49.078" E	South West	Pochan Pur	32(62-12)	No	N/A	N/A	Location exist on the internal road of Pochanpur village cannot be revived.
55	809	Nasirpur F/04	28° 36' 1.089" N 77° 5' 54.223" E	South West	Nasirpur	302(0-1)	N/A	N/A	N/A	Not traceable park and MCD school was found at this location.
56	667	Dabri	28° 36' 29.205" N 77° 5' 8.798" E	South West	Dabri	38(55-3)	Yes, 27.06.2022	No	N/A	Undeveloped and not feasible due to trees (approx 90 nos) and built up surroundings encroachments.

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat- long of the Water body)	District(s) in which the water body located	Village	Khasra No./Area (Bigha-Biswa)	Weather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram Sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for non feasibility of water body)
1	168	Holambi Kalan	28° 48' 29.069" N 77° 5' 45.662" E	North	Holambi Kalan	(a) 96/70(04-04)76(11-06) Total - 15-10	Yes in the year 2021	TSS is in progress	Pending	Fully Encroached. Necessary action shall be taken, once the demarcation is completed.
2	169	Holambi Kalan	28° 48' 30.197" N 77° 5' 55.550" E	North	Holambi Kalan	(b)35/3 (03-08) 4(03-05) 4(03-05) 8(03-08) Total = (14-16)	Yes in the year 2021	TSS is in progress	Pending	Fully Encroached. DJB Comand tank exist at site.
3	200	Lam Pur	28° 51' 2.320" N 77° 4' 3.758" E	North	Lam Pur	(i)37//19/1 min (0-3), (j)37/19//2 (0-5) / Total- (0-7	Yes in the year 2021	TSS is in progress	Pending	Partially encorached. TSS conducted has been received back with the observations of LM Section, which are being attended.
4	201	Lam Pur	28° 51' 1.592" N 77° 4' 3.808" E	North	Lam Pur	(k)37/19//2 1min(0-8)	Yes in the year 2021	TSS is in progress	Pending	Partially encorached. TSS conducted has been received back with the observations of LM Section, which are being attended.

5	202	Lam Pur	28° 51' 8.266" N 77° 3' 51.955" E	North	Lam Pur	(l)85/2(6-11)	Yes in the year 2021	TSS is in progress	Pending	Shamshan Ghat exist at site
6	123	Bankner	28° 50' 53.017" N 77° 4' 21.298" E	North	Bankner	(c)42/27min (18-10)	Yes in the year 2021	Done	Pending	Dada Maiwala Temple exist fully encorached
7	157	Ghogha	28° 49' 52.339" N 77° 3' 0.214" E	North	Ghogha	(b)180 (05-11)	Yes in the year 2021	TSS in progress	Pending	MPCC building exist at site.
8	126	Bankner	28° 51' 17.941" N 77° 4' 36.427" E	North	Bankner	(f)32//28(0-5)	Yes in the year 2021	Done	Pending	Fully encorached
9	127	Bankner	28° 51' 17.286" N 77° 4' 26.184" E	North	Bankner	(g)32//29 (0- 6)	Yes in the year 2021	Done	Pending	Fully encorached
10	355	Mamoor Pur	28° 51'43.181" N 77° 5'48.312" E	North	Mamoor Pur	(ii) 25//7 (1- 12), 25//8 (1-18), 26//1(4-16) Total Area (8 16)	No	No	NA	The land in question has been earmarked as per LOP for a Higher Secondary School. Matter is being taken up with planning wing DDA so that it may be utilized as a water body.

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat- long of the Water body)	District(s) in which the water body located	Village	Khasra No./Area (Bigha-Biswa)	Whether Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram Sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for non feasibility of water body)
1	108	Akbarpur majra	28° 50' 12.976" N 77° 11' 2.015" E	North	Akbarpur majra	(b)29/1/2 (1-17)	Gram Sabha	Yes	Pending	MPCC exist at Site
2	174	Jindpur	28° 48' 6.864" N 77° 9' 39.794" E 28° 47' 35.499" N 77° 9' 18.811" E	North	Jindpur	(a) 49(1-15), (b) 8/04 min (1-16)	Gram Sabha	Yes	Pending	Park Exist
3	254	Siraspur	28° 44' 54.506" N 77° 7' 47.590" E	North	Siraspur	(d)968/2 (0-5)	Gram Sabha	No	Pending	fully builtup, encroched
4	263	Tigi Pur	28° 49' 30.116" N 77° 11' 16.930" E	North	Tigi Pur	(a)11//13(1-4), 11/14 (0.237 hac)	Gram Sabha	NO	Pending	Temple exist at site
5	265	Tigi Pur	28° 49' 19.419" N 77° 11' 20.633" E	North	Tigi Pur	(c)14/14min (0-14) total area (5-10) (Gram Sabha	Yes	Pending	Park exist
6	317	Haider Pur F/74	28° 43' 33.036" N 77° 8' 40.338" E	North West	Haider Pur	(a)48 (6-7)	Gram Sabha	Yes	Pending	Heavy green area

7	318	Haider Pur F/75	28° 43' 12.169" N 77° 8' 51.230" E	North West	Haider Pur	(b)198 (3-0)	Gram Sabha	Yes	Pending	Heavy green area
8	429	Samay pur F/91	28° 44' 48.712" N 77° 8' 18.715" E	North West	Samay pur	(c)24/27 (1-8)	Gram Sabha	Yes	Pending	Park exist
9	1025	Jagatpur delhi *	77°13'36.14 "E/ 28°44'31.38 "N	Central	Jagatpur delhi	1.5 bigha	Gram Sabha	Yes	Pending	Falls in flood plain
10	308	Dhir pur F/75	77°12'49.34 "E 28°43'6.01" N	North West	Dhir pur	Kh. No. 345 & 346	Acquired land	Yes	Pending	No water body exists at site
11	236	Rampura F/66	28.6777462 4 77.1549066 4	North	Rampura	50/18,19	Acquired land	Yes	Pending	No water body exists at site
12	1038	Timarpur	28°42'05.2" N 77°13'36.9" E	central	Timarpur	N/A		Yes	Pending	No water body exists at site
13	430	Sakur pur F/74	28° 41' 5.858" N 77° 8' 28.229" E	North West	Sakur pur	(a)30/26/2(0- 11)	Acquired Land)	Yes	Pending	No water body Exist
14	431	Sakur pur F/75	28° 40' 58.236" N 77° 8' 27.224" E	North West	Sakur pur	(b)30//27(1-1)	Acquired Land)	Yes	Pending	No water body Exist
15	432	Sakur pur F/76	28° 40' 41.906" N 77° 9' 13.677" E	North West	Sakur pur	©50//10(4- 16),11(4- 16),12(3- 17),18(3-10) Total area (16- 19)	Acquired Land)	Yes	Pending	No water body Exist

Status of Developed Water BodiesSouth Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location(Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha) as per wetland authority	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Wheather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for reduction in area if any)
156	442	Asola	28° 27' 31.772" N 77° 10' 53.030" E	South	Asola	4.374	(g) 47(32-7)	Developed (Approx 4.374 ha)	Gram sabha Land	TSS done	completed	Water body was already existed which was developed as in where in basis. There is temple exists as a part of encroachment. Moreover, some area of the said khasra no. 47 (earmarked for water body) is in possession of School, BSES and a carved out road. All of the aforesaid are handed over to DDA on "as is where is basis"
157	452	Aya nagar	28° 28' 33.377" N 77° 7' 50.098" E	South	Aya nagar	2.63547	1704(16-2), 1705(0-9), 1706(2-16) Total area (19-7)	Developed(Approx 2.63 ha)	Gram sabha Land	TSS done	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
158	468	Dera Mandi	28° 26' 7.229" N 77° 10' 45.393" E	South	Dera Mandi	2.559	(a)444(19-13)	Listed in MoU of DJB. TSS and verification yet to be done.(Approx 2.55 ha)	Gram sabha Land	TSS under process	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
159	469	Dera Mandi	28° 26' 13.775" N 77° 8' 27.371" E	South	Dera Mandi	0.684	(b)93/2(5-12)	Developed(Approx 0.684 ha)	Gram sabha Land	TSS under process	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
160	511	Maidan Grahi	28° 29' 38.649" N 77° 12' 13.597" E	South	Maidan Grahi	4.388	(a) 554/2(32-8)	Developed(Approx 4.388 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
161	517	Madangir F/74	28° 31' 33.129" N 77° 13' 57.496" E	South	Madangir	2.561	191min(19-5)	Developed(Approx 2.56 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
162	534	Mehrauli (kishangarh)	28° 31' 7.297" N 77° 10' 9.869" E	South	Mehrauli (kishangarh)	5.84	1166 (1-16) 1167(3-10) 1168(12-0), 109(21-02), 1219(4-19)	Cleaing & desilting work under process(Approx 5.84 ha)	No	TSS done	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.

163	546	Rajpur khurd	28° 29' 34.929" N 77° 11' 28.555" E	South	Rajpur khurd	0.957	(a)38 (7-16)	developed but pertains to Horticulture(Approx 0.957 ha)	Gram sabha Land	TSS done	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
164	864	Salahpur	28° 30' 58.823" N 77° 3' 38.427" E	South West	Salahpur	0.72	16/15(5-4)	Handed over to DJB(Approx 0.7 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
165	962	Ghitorni	28° 29' 38.206" N 77° 8' 24.707" E	New Delhi	Ghitorni	2.39	437 (17-19)	Developed(Approx 2.39 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
166	977	Mahipalpur F/89	28° 32' 48.089" N 77° 7' 46.925" E	New Delhi	Mahipalpur	3.8127	(a) 451/1(1-2) & 524(27-3)	Developed(Approx 3.81 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
167	990	Rajokari	28° 30' 44.640" N 77° 7' 9.908" E	New Delhi	Rajokari	1.525	(e)1234/11(11-4)	Already developed & maintained by I&FC(Approx 1.52 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
168	996	Rajokari	28° 31' 7.241" N 77° 6' 25.079" E	New Delhi	Rajokari	5.375	(l)446(40-18)	Developed(Approx 5.37 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
169	997	Rang Puri	28° 32' 33.086" N 77° 7' 9.653" E	New Delhi	Rang Puri	0.923	(a)105(6-9)	Developed(Approx 0.923 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.
170	998	Rang Puri	28° 32' 2.833" N 77° 7' 9.941" E	New Delhi	Rang Puri	1.621	(b)660(12-12)	Developed(Approx 1.621 ha)	Gram sabha Land	TSS done.	Pending	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site.

Horticulture Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location(Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha) as per wetland authority	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Whether Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for reduction in area if any)
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33.	45.	Sanjay Lake, MayurVihar	28° 36' 52.234" N 77° 18' 7.147" E	East	Mayur Vihar	17.0	Kh no- 1, 2, 3, 16, 18, 4, 5, 6, 7, 13, 8, 9, 10, 11, 12 etc. 63/21, 472/168, 472/168, 166, 167, 169, 160, 158 159, 158, 157, 155, 156, 154, 152, 153, 137, 135, 136, 134 min, 133 min, 132 min, 131, 123, 120, 125, 124 min, 116 min, 117 min, 192 min, 126, 129, 128, 127, 191 min, 189, 190, 194, 187, 188, 195 min, 181, 180, 179, 178, 186, 185, 184 min, 177, 182, 449/197 min, 176, 175, 174, 172, 173 min, 177 min etc. 225, 226, 227 min, 157, 160 min, 156 min, 155, 160, 161, 162 min. 144 min.	Desilting and STP waterline work by DJB has been completed in 2023 and filling of waterbody through STP waterline is in progress. At present no desilting is required.(17 ha)	NO	Demarca ted	N/A	N/A
34.	49.	Shastri Park	28° 40' 35.25" N 77° 15' 41.9" E	East	West Vinod Nagar	0.1	Khasra no. 109	Developed but in dry state due to sandy soil. At present no desilting is required.(0.1 ha)	NO	Demarca ted	N/A	N/A
35.	101.	NandNagri (2) Mandoli	28° 41' 53.322" N 77° 18' 55.245" E	East	Mandoli	3.4027	Kh. No.911, 912	Developed but in dry state. At present no desilting is required.(3.4027 ha)	NO	Demarca ted	N/A	N/A
36.	52.	Sunder Nagari	28° 41' 39.870" N 77° 19' 18.089" E	East	Sundar Nagri	0.15	Kh. No. 0/67	Developed but in dry state. At present no desilting is required. (0.15 ha)	NO	Demarca ted	N/A	N/A
37.	94.	Maharaja Surajmal Park	28° 39' 45.614" N 77° 18' 5.600" E	North East	Maharaja surajmal park	0.75	Kh.No. 94	Developed but in dry state. At present no desilting is required. (0.75 ha)	NO	Demarca ted	N/A	N/A

38.	48.	West Vinod Nagar	28 37.390'N 77 17.319'E	East	West Vinod Nagar	3.4	Kh. No- 882 to 885	Developed but in dry state. At present no desilting is required.(0.4 ha)	NO	Demarcated	N/A	N/A
39.	51.	Smriti Van Lake (Kondli)	28.604792 N 77.338327 E	East	Kondli	3.984	Kh No- 580, 581, 582	STP water line work by DJB has been completed and filling of water body through STP water pipeline is in progress. At present. (3.984 ha)	NO	Demarcated	N/A	N/A
40.	606.	Ashoka Park, New Friends Colony	28.569947 N 77.276729 E	South East	Bahapur	0.3	Kh.No. 201 min., 203 min. (Revised)	Developed. At present no desilting is required. (0.3 ha)	NO	Demarcated	N/A	N/A
41.		Water body at District Park Sarita Vihar	28.527154 N 77.292629 E	South East	Jasola	0.4		Developed. At present no desilting is required. (0.4 ha)	NO	Demarcated	N/A	N/A
42.	581.	Bahapur (M/o M.P. Green Area, MaaAnandmai Marg)	28° 32' 55.392" N 77° 15' 41.760" E	South East	Bahapur	2.528	Kh no-630/2 (18-9)	Developed. At present no desilting is required. (2.528 ha)	NO	Yes	N/A	N/A
43.	613.	Tughlakabad F/76	28° 30' 31.215" N 77° 15' 47.314" E	South East	Tughlakabad	0.005	Kh no-857 (0-4)	Developed. At present no desilting is required. (0.005 ha)	NO	Yes	N/A	N/A
44.	585.	AasthaKunj Park (Distt. Park, Kalkajii/c park around)	28° 33' 16.382" N 77° 14' 50.610" E	South East	Garhi Jhariaria			Developed. At present no desilting is required.	NO	Yes	N/A	N/A
45.	615.	Tughlakabad (Recreational Complex, Phase--1, Zone-III)	28.5070955 "N 77.2672918 "E	South East	Tughlakabad	0.55		Under Dispute	NO	Yes	N/A	N/A
46.	503.	Khirki (Satpula Lake)	28° 32' 2.932" N 77° 13' 25.298" E	South	Khirki	18.075	Kh no-155(135-11) Satpulla Dam	Water body given to Rotary Club (Completed). (18.075 ha)	NO	Yes	N/A	N/A
47.	559.	Shah pur jat	28° 33' 4.044" N 77° 12' 43.985" E	South	Shah pur Jat	0.683	Kh-294 (5-11)	Developed, at present no desilting is required. (0.683 ha)	NO	Yes	N/A	N/A

48.	504.	Ladha sarai F/74	28° 30' 38.222" N 77° 11' 36.810" E	South	Ladha Sarai	1.087	Kh. No. (a)3 (8-13)	Developed, at present no desilting is required. (1.087 ha)	NO	Yes	N/A	N/A
49.	505.	Ladha sarai F/75	28°30'36.83"N 77°11'30.30"E	South	Ladha Sarai	0.011	Kh. No. (b) 14 min (0-9)	Developed, at present no desilting is required.(0.011 ha)	NO	Yes	N/A	N/A
50.	507.	Lado Sarai (Behind AhinsaSthal)	28° 31' 16.692" N 77° 11' 27.016" E	South	Lado Sarai	0.267	Kh. No. (b)-335 min (2-0)	Developed, at present no desilting is required.(0.267 ha)	NO	Yes	N/A	N/A
51.	487.	HauzKhas(District Park at HauzKhas)	28° 33' 16.820" N 77° 11' 30.476" E	South	Hazu Khas	8.0	Kh.No-(5.6.) 149 min, 150 min, 151, 152, 153, 154, 155, 156, 157, 158, 159,	Water body already developed, At present no desilting is required. (8 ha)	NO	Yes	N/A	N/A
52.		Aff. M.P. Green Area at Sanjay Van (LalKot Baoli)	28° 31' 41" N 77° 11' 15" E	South	Mehrauli	38.70	Kh no- 2734/1722/312 154 Bigha 14 Biswa (old) All water bodies on same Kh. No.	Handed over to DJB, Water body has been developed, At present no desilting is required.(38.7 ha)	NO	Yes	N/A	N/A
53.	526.	Aff. M.P. Green Area at Sanjay Van (Pond No. 1), VasantKunj	28° 31.54.893"N 77° 10.31.989"E	South	Vasant Kunj	0.569	Kh no- 2734/1722/312 154 Bigha 14 Biswa (old) All water bodies on same Kh. No.	Handed over to DJB, Water body has been developed, At present no desilting is required.(0.569 ha)	NO	Yes	N/A	N/A
54.	527.	Aff. M.P. Green Area at Sanjay Van (Pond No. 2), VasantKunj	28° 31.54.893"N 77° 10.31.989"E	South	Vasant Kunj	0.5185	Kh No- 2734/1722/312 154 Bigha 14 Biswa (old) All water bodies on same Kh. No.	Handed over to DJB, Water body has been developed, At present no desilting is required.(0.5185 ha)	NO	Yes	N/A	N/A
55.	528.	Aff. M.P. Green Area at Sanjay Van (Pond No. 3), VasantKunj	28° 31.54.893"N 77° 10.31.989"E	South	Vasant Kunj	0.526	Kh no- 2734/1722/3/2 min 2755/1764/1 Min 154 Bigha 14 Biswa 105 Bigha 16 Biswa	Handed over to DJB, Water body has been developed, At present no desilting is required.(0.526 ha)	NO	Yes	N/A	N/A
56.	529.	Aff. M.P. Green Area at Sanjay Van (Pond No. 4), VasantKunj	28° 31.54.893"N 77° 10.31.989"E	South	Vasant Kunj	0.6686	Kh no- 2734/1722/3/2 min 2755/1764/1 Min 154 Bigha 14 Biswa (Old) 105 Bigha 16 Biswa	Handed over to DJB, Water body has been developed, At present no desilting is required.(0.6686 ha)	NO	Yes	N/A	N/A

57.	533.	Mehrauli (kishangarh) (Baba AdhrangNath)	28° 31.200'N 77° 09.724'E	South	Mehrauli (Kishangarh)	1.779	Kh.No.1220(13-3) (NEW) (OLD-2741,2026,1675)	Desilting has been done water body is developed.(1.779 ha)	NO	Yes	N/A	N/A
58.	538.	Mehrauli (kishangarh) (Oxidation pond No. 1 at	28°32'0.16"N 77°11'13.64"E	South	Mehrauli (Kishangarh)	0.28	Kh no-(i) Old 2321/1224 (1-5) New 537(2-10)	Developed, (Cleaning Bioremediation work is under progress). (0.28 ha)	NO	Yes	N/A	N/A
59.	539.	Mehrauli Complex, Phase-I (Oxidation pond No. 2	28.51971° N 77.186° E	South	Mehrauli (Kishangarh)	3.53	Kh No-3.53 Ha	Desilting has been done water body is developed.(3.53 ha)	NO	Yes	N/A	N/A
60.	561.	Smriti Van Lake (VasantKunj)	28°30'53"N 77°10'13"E	South	Vasant Kunj	1.83	Kh. No. 661, 662, 663, 664, 689, 690, 691, 692, 697 to 700 min.	Handed over to DJB, Water body has been developed, At present no desilting is required.(1.83 ha)	NO	Yes	N/A	N/A
61.	571.	VASANT UDHYAN (OPPOSITE PVR PRIYA)	28° 33.591'N, 77° 09.970'E	South	Vasant Kunj	-	Kh. No. 1155/673 min	Water body already developed, At present no desilting is required.	NO	Yes	N/A	N/A
62.	572.	VasantVatikaSector- C, VasantKunj	28°32'3" N, 77°8'46" E	South	Vasant Kunj	0.43		Water body already developed, At present no desilting is required.(0.43 ha)	NO	Yes	N/A	N/A
63.	1024.	DhauraKuan (Kitchen Lake)	28°35'27.61"N 77° 9'43.56"E	South	Dhaura Kuan	5.89	Kh.No. 562/181 (Min)	Developed, (Bioremediation to be taken up after award of work). (5.89 ha)	NO	Yes	N/A	N/A
64.		Quli Khan (Metcalf Boat House, Mehrauli Archaeological Park	28°31'21.79" N 77°11'17.10" E	South	Mehrauli	0.32		Desilting has been done water body is developed. At present no desilting is required. (0.32 ha)	NO	Yes	N/A	N/A

65.		Ram Talab, Sanjay Van	28°32'19.08" N 77°10'45.97" E	South	Mehrauli	0.07		Developed, at present no desilting required. (0.07 ha)	NO	Yes	N/A	N/A
66.	282.	Bhalswa Lake	28°44.494'N 77°10.318'E	North West	Bhalswa	45.6014	Kh.No. 283/2 (2-10), 387 (4-10), 388 (4-16), 393 (5-14), 394 (5-10), 395 (4-16), 404 min. (6-12), 405 (4-16), 406 (4-12), 407 (4-05), 408 (4-01), 409 (3	Developed (Quality of water is being improved by in-situ Bio-remediation)treatment) Partially desilted by DJB 2023.(45.6014 ha)	NO	Yes	N/A	N/A
67.	285.	Bhalswa Jahangirpur i, Behind Sanjay Enclave	28.7351 "N 77.1608 "E	North West	Bhalswa Jahangirpur i	2.162	Kh. No. 933, 934, 940, 941, 956, 957	Developed (250 KLD STP commissioned) at present no desilting required. (2.162 ha)	NO	Yes	N/A	N/A
68.	310.	Dhirpur F/76	28°42'53.68"N 77°11'55.97"E	North West	Dhir pur	0.162	Kh no-(c) LAL DORA, Kh. No. 9	Developed, at present no desilting required.(0.162 ha)	NO	Yes	N/A	N/A
69.	395.	District Park Pitampura	28.70° N 77.14° E	North West	Pitampura	4.0468	Kh. No. 862 to 871	Developed, at present no desilting required. (4.0468 ha)	NO	Yes	N/A	N/A
70.	396.	District Park, Harsh Vihar, Pitampura	28.69170° N 77.133380° E	North West	Pitampura	0.999	Kh. No. 206 (2.47 acre)	Developed, at present no desilting required.(0.999 ha)	NO	Yes	N/A	N/A
71.	274.	Avantika (A) District Park at Avantika, Rohini ,	28°42'17.71" N, 77°5'39.95" E	North West	Avantika	1.922		Developed, at present no desilting required.(3.8745 ha)	NO	Yes	N/A	N/A
72.	275.	Avantika (B) District Park at Avantika, Rohini ,	28°42'17.71" N, 77°5'39.95" E	North West	Avantika	3.8745	Kh. No. 18, 19, 21, 22, 23, 64, 75 & 77	Developed, at present no desilting required.(3.8745 ha)	NO	Yes	N/A	N/A

73.	303.	SwaranJayanti Park	28° 43' 13.191" N 77° 7' 5.162" E	North West	Swaran Jayanti Park	1.0	Kh.No. 6//13/1, 14/1, 15, 16, 23, 24, 25 and 20//14, 15, 16, 17, 21//11, 12,	Developed (STP water is being used) at present no desilting required. (1.0 ha)	NO	Yes	N/A	N/A
74.	304.	District Park 100 hact. (formal Garden, SwarnJayan	28° 43' 36.211" N 77° 7' 5.554" E	North West	Rohini	0.7	Kh. No. 6//13, 14/1, 15, 16, 23, 24, 25	Developed, at present no desilting required. (1.922 ha)	NO	Yes	N/A	N/A
75.	305.	District Park 100 hact. (Informal Garden, SwarnJayan	28°43'34.91364" N, 77°7'5.83572" E	North West	Rohini	3.577	Kh. No. 20//14, 15, 16, 17, 21//11, 12, 19, 20, 21, 22	Developed (STP water is being used) at present no desilting required. (3.577 ha)	NO	Yes	N/A	N/A
76.	306.	District Park(at Sector-20, Rohini (Phase-3)	28°42'23.12" N, 77°4'17.49" E	North West	Rohini	0.327	kh. No. 41/8, 7/1 min, 7/2 min, 13/1 min, 14/1 min, 14/2 min	Developed, at present no desilting required. (0.327 ha)	NO	Yes	N/A	N/A
77.	307.	NHP No. 3 at Sector 23, Rohini (JheelWala Park)	28°43'26.02" N, 77°4'53.05" E	North West	Rohini	0.04	Kh. No. 42//1 min, 2 min, 3 min, 13/2 min, 13/5, 13/3, 42//8	Developed , at present no desilting required. (0.04 ha)	NO	Yes	N/A	N/A
78.	367.	Mangol pur kalan F/90 (Park and Pond Area, Sector-3,	28° 41.772'N 77° 06.512'E	North West	Mangol pur kalan	0.607	Kh.No.28//4/1min, 2min, 6, 7min total area(14-0) (Near Forensic Lab.)	Developed, at present no desilting required. (0.607 ha)	NO	Yes	N/A	N/A
79.	394.	PoothKalan (Park & SardarPatel Lake), Sec.23,	28° 42' 58.704" N 77° 4' 30.132" E	North West	Pooth Kalan	1.861	Kh no-(a)30//24(4-9) 25(4-16) 41//4/2(0-14) 5(42) 42//1(4-16)	Developed, at present no desilting required. (1.861 ha)	NO	Yes	N/A	N/A
80.	413.	Rithala F/89 (Park and Water Body at Rithala, Sector-5)	28° 42' 57.067" N 77° 6' 6.136" E	North West	Rithala	1.444	Kh.No.-672 & 673 (75-2)	Developed, at present no desilting required. (1.444 ha)	NO	Yes	N/A	N/A
81.	643.	Bindapur	28° 36' 41.899" N 77° 4' 25.277" E	South West	Bindapur	1.628	Kh no-605(12-17)	Developed, at present no desilting required.(1.628 ha)	NO	Yes	N/A	N/A

82.	687.	Dwarka(Water Body at Central Nursery, Sector-5)	28°35'37" N, 77°3'25" E	South West	Dwarka	0.16		Developed, at present no desilting required. (0.16 ha)	NO	Yes	N/A	N/A
83.	729.	Kakrola F/02, Sector-16B, Dwarka	28° 36' 35.404" N 77° 1' 10.181" E 28° 36.584" N 77° 01.206" E	South West	Kakrola	0.64	Kh no-184(0-15),192(8-17), total=(9-12)	Developed, at present no desilting required. (0.64 ha)	NO	Yes	N/A	N/A
84.	730.	Kakrola F/03Sector-16A, Dwarka	28° 36' 17.838" N 77° 1' 4.141" E 28° 36.320" N 77° 01.079" E	South West	Kakrola	0.29	Kh no-194(15-4)195/41(1-9) total=(16-1)	Developed, at present no desilting required. (0.29 ha)	NO	Yes	N/A	N/A
85.	811.	Nasirpur F/06	28° 35' 54.238" N 77° 5' 13.338" E	South West	Nasirpur Dwk	0.6782	Kh. No. 109	Developed, at present no desilting required. (0.6782 ha)	NO	Yes	N/A	N/A
86.	841.	PochanPur near 100 m road, Sector-23B, Dwarka	28° 33' 47.020" N 77° 2' 59.429" E	South West	Pochan Pur Dwk	0.28	Kh.No.34 (7-6)	Developed, at present no desilting required. (0.28 ha)	NO	Yes	N/A	N/A
87.	891.	Water Body at Sector-23, Dwarka	28°35'58" N, 77°2'58" E	South West	Dwarka	0.6	Kh.No.-42/1 min, 2 min, 3 min, 13/2 min, 13/5, 13/3, 42//8	Developed, at present no desilting required. (0.6 ha)	NO	Yes	N/A	N/A
88.	957.	Bagdola (Main CRPF camp)	28° 34' 8.081" N 77° 4' 27.976" E	New Delhi	Bagdola	1.624	Kh.No.157(12-4)	Developed, at present no desilting required. (1.624 ha)	NO	Yes	N/A	N/A
89.	1010.	ShahbadMohd.Pur F/03, (near railway fatak)	28° 33.374' N 77° 04.051' E	New Delhi	Shahbad Mohd.Pur	0.54	Kh. No.1/72(28-17)	Developed, at present no desilting required.(0.54 ha)	NO	Yes	N/A	N/A
90.	1011.	ShahbadMohd.Pur F/04, (near HarijanBasti)	28° 33' 20.631" N 77° 4' 10.107" E 28° 33.324" N 77° 04.129" E	New Delhi	Shahbad Mohd.Pur	0.08	Kh. No.1/535(31-6)	Developed, at present no desilting required. (0.08 ha)	NO	Yes	N/A	N/A

91.	239.	Prasad Nagar Lake	28° 38' 47.798" N 77° 10' 40.875" E	North	Prasad Nagar	1.48	Kh. No. 578	Developed, at present no desilting required.(1.48 ha)	NO	Yes	N/A	N/A
92.	907.	Garhipeeran F/89 @ Peeragarhi(Park and Lake at	28° 40' 19.386" N 77° 5' 43.872" E	West	Peeragarhi	1.47		Developed, at present no desilting required. (1.47 ha)	NO	Yes	N/A	N/A
93.	920.	Madipur F/74 (Park and Lake at Bhagwati Talab, Madipur)	28° 40' 9.021" N 77° 7' 18.466" E	West	Madipur	3.1	Kh.No.1298(23-2)	Developed, at present no desilting required. (3.1 ha)	NO	Yes	N/A	N/A
94.	921.	Madipur F/75 (Park and Lake at Madipur Village)	28° 40' 10.814" N 77° 7' 21.134" E	West	Madipur	0.829	Kh. No. 1300 Area: 6 Bigha 2 Biswa	Developed, at present no desilting required. (0.829 ha)	NO	Yes	N/A	N/A
95.	939.	Tihar Lake	28° 37' 52.537" N 77° 6' 19.312" E	West	Tihar	3.24	kh.No.1533(92-18)	Developed, at present no desilting required. (3.24 ha)	NO	Yes	N/A	N/A
96.	1013.	Todapur	28°37.334'N, 77°09.572'E	New Delhi	Todapur	1.087	114 (8-13)	Developed, at present no desilting required. (1.087 ha)	NO	Yes	N/A	N/A
97.	1014.	Todapur	28°37.695'N, 77°09.946'E	New Delhi	Todapur	0.441	142-143-145 (3-3)	Developed, at present no desilting required. (0.441 ha)	NO	Yes	N/A	N/A
98.	1015.	Todapur	28°37.812'N, 77°10.055'E	New Delhi	Todapur		Kh. No. to be provided by LM/DDA	Developed, at present no desilting required.	NO	Yes	N/A	N/A
99.	584.	Chakchilla	Chakchilla	South East	Chakchilla			Developed, at present no desilting required.	NO		N/A	N/A

100.	596.	Kilokari F/66	Kilokari F/66	South East	Kilokari		184(0-15),192(8-17), total=(9-12)	Developed, maintained by CEMDE, Prof. C.R. Babu	NO	Yes	N/A	N/A
101.	591.	KalindiAviral (AOL) Water body No.-2, Village Kilokari, South East,	KalindiAviral (AOL) Water body No.-2, Village Kilokari, South East,	South East	Kilokari	4.29	194(15-4)195/41(1-9) total=(16-1)	Developed and filled with water. (4.29 ha)	NO	Yes	N/A	N/A
102.	592.	KalindiAviral (AOL) Water body No.-3, Village Kilokari, South East,	KalindiAviral (AOL) Water body No.-3, Village Kilokari, South East,	South East	Kilokari	3.70	612(13-19)	Developed and filled with water, at present no desilting required. (3.70 ha)	NO	Yes	N/A	N/A
103.	593.	KalindiAviral (AOL) Water body No.-4, Village Kilokari, South East,	KalindiAviral (AOL) Water body No.-4, Village Kilokari, South East,	South East	Kilokari	1.72	Kh.No.111(0-4)	Developed and filled with water, at present no desilting required. (1.72 ha)	NO	Yes	N/A	N/A
104.		Water body at Baansera Park		South East	Kilokari	4.00 Acres	Kh. No. 109	Developed and filled with water, at present no desilting required. (4.00 acres)	NO	Yes	N/A	N/A
105.	524.	Mehrauli (kishangarh) (NeclaHauz)	28 31.675°N, 77 10.222°E	South	Mehrauli (kishangarh)		Kh No- Neela Hauz Kh. No. 1681(01-01), 1682(0-12), 1683(01-12),	Developed (This site has already been developed by CEMDE/Prof. C.R. Babu and is being maintained by them)	NO	Yes	N/A	N/A
106.	61.	Ghondagujran khaddar	28° 41' 22.863" N 77° 15' 11.721" E	North East	Ghonda gujran khaddar			Developed, at present no desilting required.	NO	Yes	N/A	N/A
107.	82.	Usmanpur F/89	28°42'14.45" N 77°13'57.30" E	North East	Usmanpur			Developed, at present no desilting required.	NO	Yes	N/A	N/A
108.	1027.	Jharodamajraburari	28° 44' 02.6" N 77° 13' 01.2" E	North East	Jharoda majraburari		Kh No-14//4 (04-16) 14//5 (03-10) 14//6 (04-16) 14//14 (04-16)	Developed (Yamuna Biodiversity Ph-I) at present no desilting required.	NO	Yes	N/A	N/A

109.	1029.	K.N. ridge Khunijheel - 1	28° 40' 50.478" N 77° 13' 0.963" E	North	K.N. ridge		Kh.No. 333,346, 347 Area 6839,26 Acre	Developed at present no desilting required.	NO	Yes	N/A	N/A
110.	1030.	K.N. ridge Khunijheel (Serpentine Lake)		North	K.N. ridge		Kh.No 333, 346, 347 Area 3844.56 Acre village civil station.	Developed, at present no desilting required.	NO	Yes	N/A	N/A
111.	1028.	JharodaMajra, Burari,	28° 44' 3.177" N 77° 12' 53.328" E	North East	Jharoda Majra, Burari,		Kh No-14(2000 sq.mtrs.) & 137 (3500sq.mtrs.)	Developed (Yamuna Biodiversity Ph- I) at present no desilting required.	NO	Yes	N/A	N/A

Dwarka Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location(Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha) as per wetland authority	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Wheather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land.TS S done or Not	TSS verification status. Pending or completed	Remarks (Reason for reduction in area if any)
1	686	Dindar Pur	28° 35' 27.391" N 76° 59' 58.254" E	South West	Dindar Pur	2.67	1087/234 (28-8)	Water body exist at site (Approx 2.39 ha)	Yes, 16.11.2020	Yes	Pending	Area handed over from GNCTD is 28 bigha 8 biswa which is approximately equals to 2.39 ha, which is available at site.
2	768	Kutuba pur	28.574930 N 77.021772 E	South West	Kutuba pur	3.01	27(22-5)	Waterbody developed at site as chatt puja ghat. (approx 1.87 ha)	Yes, 07.01.2021	Yes	Pending	Area handed over from GNCTD is 22 bigha 5 biswa which is approximately equals to 1.87 ha, which is available at site.
3	800	Nangli Sakarwati	28° 37' 8.859" N 77° 0' 0.451" E	South West	Nangli Sakarwati	0.521	52(3-9)	Water body exist at site. Needs beautification & upgradation. Presently in dry state. (approx 0.52 ha)	Yes, 30.12.2020	Yes	Pending	Surrounding the water body walking path is exist already.
4	893	Bakarwala	28.667650 77.013210	West	Bakarwala	2.56	(a) 91/2 (19-02)	Water body exist at site. Needs beautification & upgradation. (approx 2.45 ha)	Yes, 01.10.2020	Yes	Completed	Temple exist at corner of site

5	896	Bakarwala	28° 40' 11.381" N 77° 0' 56.981" E	West	Bakarwala	0.147	(d) 10/10/2 (01-10)	Water body exist at site. Needs beautification & upgradation. (approx 0.147 ha)	Yes, 01.10.2020	Yes	Completed	Walking path surrounding the water body.
6	897	Bakarwala	28° 39' 45.275" N 77° 1' 4.426" E	West	Bakarwala	0.84	(e)92/2(06-03)	Water body exist at site. Needs beautification & upgradation. (approx 0.84 ha)	Yes, 01.10.2020	Yes	Completed	Walking path surrounding the water body.
7	901	Baprola	28° 38' 28.550" N 77° 0' 39.070" E	West	Baprola	2.292	(c)23//17(4-16) 23//24(4-16) 23//25(4-16) 29//4(3-8) total area (17-14)	Water body exist at site. Needs beautification & upgradation. (approx 2.1 ha)	Yes, 07.10.2020	Yes	Completed	Temple at corner and walking path surrounding the water body.
8	903	Baprola	28° 37' 52.568" N 77° 0' 30.509" E	West	Baprola	0.133	(e)55//11/2 (1-0)	Chatt Ghat exist at site. (approx 0.133 ha)	Yes, 07.10.2020	Yes	Completed	N/A
9	880	Toganpur F/02	28° 34' 15.386" N 77° 3' 31.658" E	South West	Toganpur	0.602	1/170(4-5)	Now, Bharat Vandana park exists at this location.	No	No	Pending	N/A
10	641	Bamnoli	28° 32' 44.091" N 77° 1' 59.314" E	South West	Bamnoli	0.555	232 (4-15) Earlier 547(04-15)	Water body exist as site. (approx 0.555 ha)	yes		Pending	N/A
11	642	Bamnoli	28° 32' 31.088" N 77° 1' 48.808" E	South West	Bamnoli	0.615	28/5 (4-6) 565(04-06)	Water body exist as site. (approx 0.615 ha)	yes		Pending	N/A
12	651	Chawala	28° 33' 52.540" N 77° 0' 7.603" E	South West	Chawala	0.688	192(5-15)	Water body exist as site. (approx 0.688 ha)	Yes 12-12-2019	NO	Pending	N/A
13	747	Khera Dabar	28° 35' 12.606" N 76° 55' 43.242" E	South West	Khera Dabar	2.194	46(16-4)	Water body exist as site. (approx 2.194 ha)	Yes 11-11-2020	NO	Pending	N/A

East Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location(Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha) as per wetland authority	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Wheather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land.TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for reduction in area if any)
14	86	Babar pur (2)	28°41'15.67"N, 77°16'52.85"E	North East	Babar pur	0.468	(c) 137 min (3-5)	TSS submitted to LM branch and varification is awaited. (approx 0.468 hect.)	Yes, 09/03/2021	TSS Done	Pending	N/A
15	62	Gokulpur	28° 42' 16.748" N 77° 17' 16.234" E	North East	Gokulpur	0.321	(a)300/1 (2-4)	TSS submitted to LM branch and varification is awaited. (approx 0.321 hect.)	Yes, 18/02/2021	TSS Done	Pending	N/A

16	582	Badar pur F/74	28° 30.366'N 77° 18.086'E	South East	Badar pur	Approx 0.8	24/20(04-16) & 24//21(04-00)	Civil work completed. For development of green and for filling of water body water needs to be provided for which this office is pursuing with DJB. Recently on dt 25.4.2025 joint inspection carried out with staff from DJB and vide its letter dt 25.4.2025 DJB informed that installation of borewell would be right choice. This office has framed estimate for the same and as interim arrangement Estimate for supply of STP water through water tanker has been prepared. (approx 1.091 hect.)	Planned Land	N/A	N/A	N/A
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North Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha)	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Whether Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land. TS done or Not	TSS verification done by LM. Yes or No	Remarks (Reason for reduction in area if any. Ex.: Encroachment, public services, Litigation etc)
17	166	Hiranki	28° 48' 3.006" N 77° 10' 52.633" E	North	Hiranki	1.62	(a)534 (7-8), 535 (05-05) Total- (12.13)	Wet and developed (Approx 1.62 ha)	Yes	Yes	Pending	N/A
18	167	Hiranki	28° 48' 25.143" N 77° 10' 34.449" E	North	Hiranki	1.43	(b) 56/2(10-07)	Dry and developed (Approx 1.43 ha)	Yes	Yes	Pending	N/A

19	172	Ibrahimpur	28° 46' 31.625" N 77° 10' 44.391" E	North	Ibrahimpur	0.414	(a) 113/2(3-10)	Wet and developed(Approx 0.414 ha)	Yes	Yes	Pending	N/A
20	183	Khera kalan	28° 46' 59.4" N 77° 07' 15.0" E	North	Khera kalan	0.816	(c) 134(6-10) old No-9/1(4-14), 5/21 (1-10),22/1 (0-6) Total area)6-10)	Wet and developed (Approx 0.816 ha)	Yes	No	N/A	N/A
21	220	Nangli puna	28.46 77.08	North	Nangli puna	0.416	48min (3-11.1/2)	Wet and developed(Approx 0.416 ha)	Yes	NO	N/A	N/A
22	248	Singhu	28° 51' 26.701" N 77° 8' 4.702" E	North	Singhu	1.229	(a)43 (9-19)	Dry and developed(Approx 1.229 ha)	Yes	No	N/A	N/A
23	249	Singhu	28° 51' 37.194" N 77° 8' 2.553" E	North	Singhu	1.217	(b)6/26 (9-1)	Dry and developed(Approx 1.217 ha)	Yes	YES	Pending	N/A
24	253	Siraspur	28° 45' 35.737" N 77° 7' 41.761" E	North	Siraspur	1.377	(c)759 (10-3)	Dry and developed(Approx 1.377 ha)	Acquired land	Yes	Pending	N/A
25	252	Siraspur	28° 45' 41.56" N 77° 8' 11.38" E		Siraspur	N/A	162 (14-10)	Wet and developed	Yes	NO	Pending	Khasra no. where water body exist is not 162 and the water body is behind the siraspur housing pocket A1
26	428	Samay pur F/90	28° 44' 36.310" N 77° 8' 41.000" E	North West	Samay pur	0.69	(b)40/33 (5-2)	Wet and developed (Approx 0.69 ha)	Yes	Yes	Pending	N/A
27	1018	Burari (4) and Kamal pur majra burari	28° 45' 23.062" N 77° 11' 45.665" E	Central	Kamal pur majra burari	1.625	(a)148 (12-15) as per kathoni	Wet and developed (Approx 1.625 ha)	Acquired land	Yes	Pending	N/A
28	1020	Burari (4) and Kamal pur majra burari	28° 45' 21.936" N 77° 11' 28.857" E	Central	Kamal pur majra burari	3.761	(c) 149/2/2 (28-02)	Wet and developed (Approx 3.761 ha)	Acquired land	No	Pending	N/A
29	1021	Burari (4) and Kamal pur majra burari	28° 45' 33.642" N 77° 11' 46.222" E	Central	Kamal pur majra burari	2.194	(d) 193/2 (08-11) & 150 (07-13) Total area (16-04)	Wet and developed (Approx 2.184 ha)	Acquired land	Yes	Pending	N/A
30	191	Khera khurd	28°46'32.03"N 77° 5'29.33"E	North	Khera khurd	3.767	(a)237(28-16)	Dry and developed(Approx 3.767 ha)	Yes	Yes	Pending	N/A
31	192	Khera khurd	28° 46' 52.619" N 77° 5' 43.729" E	North	Khera khurd	1.087	(b)268(8-13)	Wet and developed(Approx 1.087 ha)	Yes	Yes	Pending	N/A
32	170	Holambi khurd	28° 47' 44.593" N 77° 6' 8.159" E	North	Holambi khurd	5.77	(a)119 (43-8)	Dry and developed(Approx 5.77 ha)	Yes	Yes	Pending	N/A

Narela Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location(Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha) as per wetland authority	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Wheather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land.TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for reduction in area if any)
112	122	Bankner	28° 50' 56.748" N 77° 4' 29.655" E	North	Bankner	1.97	(b)43/26 (14-08)	Water body Exist at site with the availability of water .	Yes /In the year 2021	Done	completed	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. However the tenders have been called for rejuvenation of available land. Technical bid has been opened and work will be awarded by 20/02/2025
113	121	Bankner	28° 50' 58.605" N 77° 4' 34.475" E	North	Bankner	1.97	(a)37/28 &29 (14-8)	Water body Exist at site with the availability of water	Yes . In the year 2021	Done	completed	Due to the pendency in verification by revenue wing GNCTD demarcation could not be done at site. However the tenders have been called for rejuvenation of available land. Technical bid has been opened and work will be awarded by 20/02/2025
114	354	mamoorpur	28° 51'26.050" N 77° 5'38.748" E	North	Mamoorpur	0.37	(j) Khasra No. 43/26 (13-7) dda aquired land	Water body Exist at site with the availability of water	Acquired land of DDA	NA	NA	The tenders have been called for rejuvenation of water body. Technical bid has been opened and work will be awarded by 20/02/2025

115	267	Tikri khurd	28° 50' 3.864" N 77° 7' 33.633" E	North	Tikri khurd	0.55	(a)15//9 (4-16)	Water body Exist at site with the availability of water	Acquired land of DDA	NA	NA	The tenders have been called for rejuvenation of water body. Technical bid has been opened and work will be awarded by 20/02/2025
116	268	Tikri khurd	28° 49' 46.537" N 77° 7' 30.659" E	North	Tikri khurd	1.337	(b)30//1 (4-16), 30//3 (4-15), 30//4 (0-9) Total area (10-0)	Water body Exist at site with the availability of water	Acquired land of DDA	NA	NA	The tenders have been called for rejuvenation of water body. Technical bid has been opened and work will be awarded by 20/02/2025
117	196	Lam Pur	28° 51' 27.711" N 77° 4' 4.136" E	North	Lam Pur	0.74	(b)25//2 (5-6)	Water body Exist at site with the availability of water	Yes in the year 2021	In progresses	pending	TSS conducted has been received back with the observations of LM Section which are being attended.
118	241	Sanooth	28° 48' 51.345" N 77° 4' 9.449" E	North	Sanooth	4.869	(a) 99(36-4)	Water body Exist at site with the availability of water	Yes in the year 2021	Done	pending	The rejuvenation work is being done by DJB

Rohini Zone

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location(Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha) as per wetland authority	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Wheather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for reduction in area if any)
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119	129	Bajitpur Thakran	28° 48' 14.731" N 76° 59' 49.255" E	North	Bajitpur Thakran	1.22	(a)22/4 (04-16) 5(04-16) Total-(09-12)	Developed. (1.22 ha)	Gram Sabha	Yes	Pending	N/A
120	130	Bajitpur Thakran	28° 48' 2.937" N 76° 59' 52.962" E	North	Bajitpur Thakran	0.68	(b)30//9/1 (02-06) 10(3-08) Total-(05-14)	Developed (0.68 ha)	Gram Sabha	Yes	Pending	N/A
121	132	Bajitpur Thakran	28° 47' 3.985" N 77° 0' 6.741" E	North	Bajitpur Thakran	0.55	(d)76//8 (04-14)	Partially developed (0.55 ha)	Gram Sabha	Yes	Pending	N/A
122	140	Bawana	28° 48' 26.702" N 77° 1' 47.967" E	North	Bawana	1.21	(b)74/18 (04-16) 23 (04-14) Total area - 9-10	Developed (1.21 ha)	Gram Sabha	Yes	Pending	N/A
123	141	Bawana	28° 47' 55.690" N 77° 1' 39.772" E	North	Bawana	0.55	(c)108/25 (04-16)	Developed (0.55 ha)	Gram Sabha	Yes	Pending	N/A
124	142	Bawana	28° 48' 10.970" N 77° 2' 4.504" E	North	Bawana	0.97	(d) 203(07-03)	Developed (0.97 ha)	Gram Sabha	Yes	Pending	N/A
125	143	Bawana	28° 47' 53.441" N 77° 2' 27.185" E	North	Bawana	0.42	(e)130//4min (03-16)	Developed (0.42 ha)	Gram Sabha	Yes	Pending	N/A
126	150	Daryapur kalan	28° 49' 4.828" N 77° 0' 48.866" E	North	Daryapur kalan	2.56	(a) 107(19-17)	Developed (2.56 ha)	Gram Sabha	Yes	Pending	N/A
127	165	Harewali	28° 50' 6.026" N 77° 0' 32.006" E	North	Harewali	1.22	(d)19/19min(4-16), 19/20(4-16) Total area (9-12)	Developed(1.22 ha)	Gram Sabha	Yes	Pending	N/A
128	176	Katewara	28° 48' 23.769" N 76° 58' 39.120" E	North	Katewara	2.55	(a) 473(4-13)474(4-16) 477(4-16), 479(4-16) Total area (194)	Developed (2.55 ha)	Gram Sabha	Yes	Pending	N/A
129	177	Katewara	28° 47' 55.788" N 76° 58' 39.555" E	North	Katewara	0.556	(b)692 (4-16)	Developed (0.556 ha)	Gram Sabha	Yes	Pending	N/A
130	178	Katewara	28° 47' 59.747" N 76° 58' 55.319" E	North	Katewara	0.949	(c)824 (7-01)	Developed(0.949 ha)	Gram Sabha	Yes	Pending	N/A
131	214	Nangal Thakran	28° 47' 54.578" N 77° 0' 31.056" E	North	Nangal Thakran	1.29	(b)87 (9-7)	Partially developed (1.29 ha)	Gram Sabha	Yes	Pending	N/A

132	215	Nangal Thakran	28° 48' 43.196" N 77° 0' 9.626" E	North	Nangal Thakran	2.32	(c)9/3 (2-16) 4(04-16) 7(04-16) 8(04-16) total=(17-04)	Developed (2.32 ha)	Gram Sabha	Yes	Pending	N/A
133	216 & 217	Nangal Thakran	28° 48' 25.925" N 77° 0' 35.644" E Kh. No. 83 (9-15) 28° 48. 400' N 77° 00. 555' E	North	Nangal Thakran	3.304	(d)81 (14-12) 83 (9-15) total=(24-07)	Developed (3.304 ha)	Gram Sabha	Yes	Pending	N/A
134	231	Pehladpur bangar	28°45'3.04"N 77° 4'33.93"E	North	Pehladpur bangar	1.361	(a) 46/26 (10-18)	Developed(1.361 ha)	Gram Sabha	Yes	Pending	N/A
135	232	Pehladpur bangar	28°44'51.86"N 77° 4'48.25"E	North	Pehladpur bangar	1.297	(b)86/58 (9-7)	Developed(1.297 ha)	Gram Sabha	Yes	Pending	N/A
136	234	Pooth khurd	28° 46' 15.180" N 77° 3' 4.531" E	North	Pooth khurd	0.961	135(7-19)	Developed(0.961 ha)	Gram Sabha	Yes	Pending	N/A
137	255	Sultanpur dabas	28° 46' 7.619" N 77° 2' 27.468" E	North	Sultanpur dabas	0.957	(a)35//37 (7-16)	Developed(0.957 ha)	Gram Sabha	Yes	Pending	N/A
138	257	Sultanpur dabas	28° 45' 54.109" N 77° 2' 15.890" E	North	Sultanpur dabas	4.028	(c) 96//1/1 (30-11)	Partially developed (4.028 ha)	Gram Sabha	Yes	Pending	N/A
139	290	Budhanpur Mazra	28° 45' 26.862" N 77° 0' 11.130" E	North West	Budhanpur Mazra	1.22	(e)34//5 (4-16),34//6 (4-16) Total area 9-12	recently developed water body with no visible encroachment (1.22 ha)	Gram Sabha	Yes	Pending	N/A
140	291	Budhanpur Mazra	28° 45' 16.689" N 77° 0' 17.295" E	North West	Budhanpur Mazra	1.76	(f)36//2 min(0-1), 3(0-3), 7(4-11), 8(4-16), Total area 13/2 (12.00)	Developed water body with no visible encroachment (1.76 ha)	Gram Sabha	Yes	Pending	N/A
141	292	Budhanpur Mazra	28° 45' 15.687" N 77° 0' 13.133" E	North West	Budhanpur Mazra	1.284	(g)36/10/1(3-0) 36/10/2 (0-19) 13/3 (2-10), Total area (9-6)	Developed water body with no visible encroachment exist at Kh no. 36/10/1, Kh. No. 36/10/2 & 36/13/3 exist as vacant land inside boundary wall. (1.284 ha)	Gram Sabha	Yes	Pending	N/A
142	294	Budhanpur Mazra	28° 46' 3.302" N 77° 0' 6.904" E	North West	Budhanpur Mazra	4.668	(i)49 (34-9)	Developed (4.668 ha)	Gram Sabha	Yes	Pending	N/A

143	323	Jat Khore	28° 47' 20.799" N 76° 58' 36.184" E	North West	Jat Khore	0.923	(a)16/20(4-16) 17/24min(1-13) Total area (6-9)	Developed water body with no visible encroachment exist at kh. No. 16/20. panchayat ghar exist at kh. No. 17/24min. (0.923 ha)	Gram Sabha	Yes	Pending	N/A
144	324	Jat Khore	28° 47' 4.906" N 76° 59' 8.079" E	North West	Jat Khore	0.955	(b)32//7/1(4-8) 35//25min (3-6) Total area (7-14)	develped (0.955 ha)	Gram Sabha	Yes	Pending	N/A
145	327	Jaunti	28° 45' 48.806" N 76° 58' 55.369" E	North West	Jaunti	0.29	(b)4//4/2 (2-2)	Developed(0.29 ha)	Gram Sabha	Yes	Pending	N/A
146	328	Jaunti	28° 45' 19.708" N 76° 57' 15.145" E	North West	Jaunti	0.254	(c)28//7/2(1-9)	Developed (0.254 ha)	Gram Sabha	Yes	Pending	N/A
147	329	Jaunti	28° 44' 22.807" N 76° 57' 57.433" E	North West	Jaunti	0.2822	(d)86//21/2(0-11),22/1(2-0) Total area (2-11)	Developed (0.2822 ha)	Gram Sabha	Yes	Pending	N/A
148	330	Jaunti	28° 45' 21.457" N 76° 58' 37.248" E	North West	Jaunti	1.224	(e)19//22 (4-2),23(5-13) Total area (9-15)	Developed (1.224 ha)	Gram Sabha	Yes	Pending	N/A
149	331	Jaunti	28° 45' 6.424" N 76° 57' 42.154" E	North West	Jaunti	3.973	(f)225 (29-7)	Developed (3.973 ha)	Gram Sabha	Yes	Pending	N/A
150	332	Jaunti	28° 44' 14.367" N 76° 57' 37.174" E	North West	Jaunti	1.222	(g)255(9-14)	Developed(1.222 ha)	Gram Sabha	Yes	Pending	N/A
151	340	Karala	28° 44' 5.006" N 77° 1' 42.049" E	North West	Karala	2.595	267/1(19-4)	Developed (2.595 ha)	Gram Sabha	Yes	Pending	N/A
152	397	Punjab Khore	28° 46' 21.835" N 76° 57' 39.543" E	North West	Punjab Khore	2.564	515 (19-17)	Developed (2.564 ha)	Gram Sabha	Yes	Pending	N/A
153	401	Qutub Garh	28° 47' 55.849" N 76° 57' 19.468" E	North West	Qutub Garh	1.488	(b)107/2 (11-13)	Developed (1.488 ha)	Gram Sabha	Yes	Pending	N/A
154	414	Salahpur Mazra	28° 46' 23.076" N 76° 59' 28.399" E	North West	Salahpur Mazra	1.979	(a)20//12 (4-16),20//13 (4-16),20//14 (4-16) Total area (14-8)	developed(1.979 ha)	Gram Sabha	Yes	Pending	N/A
155	233	Pehladpur bangar	28.753584N, 77.078327E	North		3.97	38/26	Developed(3.97 ha)	Yes	Yes	Pending	N/A

S. No.	S. No. as per list 1045 Water Bodies (Wetland Authority)	Wetland Name	Geographical Location (Lat-long of the Water body)	District(s) in which the water body located	Village	Area of the water body in (ha) as per wetland authority	Khasra No./Area (Bigha-Biswa)	Status of Waterbody at Site and area of existing water body	Wheather Gram Sabha Land or Not. If Yes then Date of Handing/Taken over from GNCTD	If Gram sabha land. TSS done or Not	TSS verification status. Pending or completed	Remarks (Reason for reduction in area if any)
171	283	Bhalswa Jhangirpur	28° 44' 19.674" N 77° 10' 37.437" E	North West	Bhalswa Jhangirpur	0.7357	(c) 1258(5-5)	It is an artificial pond which is used for beautification inside the Bhalswa Golf Course area	No	N/A	N/A	It is an artificial pond which is used for beautification inside the Bhalswa Golf Course area
172	284	Bhalswa Jhangirpur	28° 44' 9.755" N 77° 10' 28.060" E	North West	Bhalswa Jhangirpur	0.688	(d) 1323 (5-15)	It is an artificial pond which is used for beautification inside the Bhalswa Golf Course area	No	N/A	N/A	It is an artificial pond which is used for beautification inside the Bhalswa Golf Course area
173	506	Lado sarai F/89 (Qutab Golf Course)	28° 31' 42.738" N 77° 11' 44.095" E	South	Lado sarai F/89)	0.075	(a) 248min (1-2) Area:750.00 Sq. mtr.	It is an artificial pond which is used for beautification inside the Qutub Golf Course area " The Existing coordinates i.e 28° 34' 41 69" N 77" 10' 19 94" E is not as per site location.	No	N/A	N/A	It is an artificial pond which is used for beautification inside the Qutub Golf Course area " The Existing coordinates i.e 28° 34' 41 69" N 77" 10' 19 94" E is not as per site location.
174	975	Munirka F/66	28° 31' 42.738" N 77° 11' 44.095" E	New Delhi	Munirka	2.715	19/41(20-3)	It is a developed water body but due to no source of water and very less catchment area, Water not stagnate in water body.	No	N/A	N/A	It is a developed water body but due to no source of water and very less catchment area, Water not stagnate in water body.